



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,16th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

[DIVISION BENCH-I

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">PIL/15/2021</a>	NIPON DHOLUA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
	<b>WITH</b>			
2	<a href="#">WP(C)/6436/2013</a>	DEEPAK TALUKDAR and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
	<b>WITH</b>			
3	<a href="#">WP(C)/5042/2014</a>	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/1878/2017</a> in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
	<b>WITH</b>			
4	<a href="#">Cont.Cas(C)/335/2017</a>	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. <b>Versus</b> M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)
	<b>WITH</b>			
5	<a href="#">PIL/34/2024</a>	SHANKAR MANDIR PRATIBEKHI SAMAJ AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR G JALAN MR H P GUWALA H P NEOG	GA, ASSAM MR J PAYENG (r-8) MR M CHETIA (r-8) SC, PWD (BULDING) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, K A A C
	<b>WITH</b>			
6	<a href="#">Cont.Cas(C)/343/2024</a>	ALAKA KALITA <b>Versus</b> SRI NARAYAN KONWAR AND ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTHIA	
	<b>WITH</b>			
7	<a href="#">Cont.Cas(C)/492/2024</a>	GULAM MUSTAFA BARBHUIYA <b>Versus</b> NARAYAN KONWAR AND 2 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	

8	<a href="#">I.A.(Civil)/1950/2024</a> in WA/13903/2023	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> NIZARA GOSWAMI	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">WA/13903/2023</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> NIZARA GOSWAMI E	MS. R D MOZUMDAR	
9	<a href="#">I.A.(Civil)/2247/2024</a> in WA/7703/2024	THE STATE OF ASSAM AND ANR. <b>Versus</b> DIBYAJYOTI BORAH AND 4 ORS.	MR. A R TAHBILDAR MR S DAS	MR S BORTHAKUR(R-3,4,5) MR S BORTHAKUR(R-3,4,5) MR. D GOGOI (R-1,2) MR. D GOGOI (R-1,2)
	<b>WITH</b> <a href="#">WA/7703/2024</a> (Filing Number)	The State Of Assam And Anr <b>Versus</b> Dibyajyoti Borah And 4 Ors	MR SIMANTA DAS	
10	<a href="#">I.A.(Civil)/2735/2024</a> in WA/5986/2024	BOARD OF MAJOR PORT AUTHORITY <b>Versus</b> MD SHAKIR ALAM AND 3 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	DY.S.G.I.
	<b>WITH</b> <a href="#">WA/5986/2024</a> (Filing Number)	BOARD OF MAJOR PORT AUTHORITY <b>Versus</b> MD SHAKIR ALAM AND 3 ORS H	MR. P K ROY	
11	<a href="#">I.A.(Civil)/2784/2024</a> CAVT. NO.083520/24,N CAVT./835/2024 in WA/9863/2024	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> PINUEL BASUMATARY	GA, ASSAM MR. D K SARMAH	MR B D DAS MR H K SARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">WA/9863/2024</a> (Filing Number)	State of Assam <b>Versus</b> Pinuel Basumatary	MR. DHARMENDRA KUMAR SARMAH	
12	<a href="#">I.A.(Civil)/2797/2024</a> (FOR WITHDRAWAL) in PIL/29/2024	RUPAM BORBORAH <b>Versus</b> THE STATE OF ASSAM AND ORS	MISS R A CHOUDHURY	GA, ASSAM MR. S I TALUKDAR(R-66)
	<b>WITH</b> <a href="#">PIL/29/2024</a>	RUPAM BORBORAH <b>Versus</b> THE STATE OF ASSAM AND 71 ORS	MR. R SHARMA MISS R A CHOUDHURY	GA, ASSAM MR. A R SIKDAR(R-66) MR. M DUTTA (R-65) MR. N UDDIN (R-65) MR R DHAR (R-57) MR H DAS (R-64) MR N AHMED(R-66) MR. M K HUSSAIN ( R-70) MRS. S Y AHMED ( R-70) MR. M ISLAM (R-65) MR B C MUCHAHARY (R-57) MR. S I TALUKDAR(R-66) MR A BASUMATARY(R-66) MS. F H AHMED ( R-70) MR S K CHHETRY (R-65) MR. M ALOM( R-70) J DAS (R-57)
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
13	<a href="#">Cus.Ref./3/2024</a>	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SAHIB JAIN	MR. S C KEYAL	MS S S ZIA
	<b>WITH</b> <a href="#">I.A.(Civil)/1839/2024</a> in Cus.Ref./3/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SAHIB JAIN	MR. S C KEYAL	
14	<a href="#">Cus.Ref./4/2024</a>	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SRI ANIL KUMAR JAIN	MR. S C KEYAL	MS S S ZIA

	<b>WITH</b> <a href="#">I.A.(Civil)/1941/2024</a> in Cus.Ref./4/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SRI ANIL KUMAR JAIN	MR. S C KEYAL	
15	<b>WITH</b> <a href="#">Cus.Ref./5/2024</a>	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SRI PRASANTA SAHA	MR. S C KEYAL	MS S S ZIA
	<b>WITH</b> <a href="#">I.A.(Civil)/2015/2024</a> in Cus.Ref./5/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> PRASANTA SAHA		
16	<b>WITH</b> <a href="#">Cus.Ref./6/2024</a>	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMT. RENU THAPAR	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA K BHARALI
	<b>WITH</b> <a href="#">I.A.(Civil)/2041/2024</a> in Cus.Ref./6/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMT. RENU THAPAR	MR. S C KEYAL	
17	<b>WITH</b> <a href="#">Cus.Ref./7/2024</a>	COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMT. KAMALESH	MR. S C KEYAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/2042/2024</a> in Cus.Ref./7/2024	) COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SMT. KAMALESH	MR. S C KEYAL	
18	<a href="#">WP(C)/4691/2024</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> ARMY NO. 14813728K EX-HAV (ACP NB SUB), MANGAL SWARGIARY <b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>	MR. U K GOSWAMI	
19	<a href="#">PIL/40/2024</a>	SUJIT KUMAR CHANDA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC. AGRICULTURE
20	<a href="#">WA/264/2024</a>	SUBHASH VASUDEV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM	MR. N DEKA.(R-5) MR. M GOGOI.(R-5)
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
21	<a href="#">WA/113/2024</a> FIXED	NAYANJYOTI SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM MS. T SOM (r-6) MR H DAS (r-6) MR. P TELI (r-6) SC, FISHERY
	<b>WITH</b> <a href="#">I.A.(Civil)/1062/2024</a> in WA/113/2024	NAYANJYOTI SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM SC, FISHERY
	<b>WITH</b> <a href="#">I.A.(Civil)/1891/2024</a> in WA/113/2024	NATUN MELENG MEEN SILPA SAMABAI SAMITY LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. T SOM MS. T SOM MR H DAS MR. P TELI	GA, ASSAM SC, FISHERY

22	<b>WITH</b> <a href="#">WA/120/2024</a>	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MS SABINA AHMED	MR. M K CHOUDHURY (r-5) GA, ASSAM MS. T SOM (R-2) MR S KHOUND (r-5) MR H DAS (R-2) MR D J MEDHI (r-5) MR. P TELI (R-2) SC, FISHERY
23	<a href="#">WP(C)/1075/2024</a> FIXED	SASHI MAHESWARI <b>Versus</b> THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM	SC, GHC
24	<a href="#">WP(C)/3227/2024</a> FIXED	SASHI MAHESWARI <b>Versus</b> THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, GHC
25	<a href="#">WP(C)/4531/2024</a> FIXED	THE CHAIRMAN CUM MANAGING DIRECTOR BSNL AND 2 ORS <b>Versus</b> SHASHI KANT AND 3 ORS	MR. K N CHOUDHURY MR G GOSWAMI N GAUTAM	DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
26	<a href="#">WA/314/2017</a>	GITANJALI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM MRS.R B BORA
27	<a href="#">WP(C)/2836/2024</a> FIXED	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> IC-46466F COLONEL LALLAN KUMAR G SINGH (RETD.)	MR. R K D CHOUDHURY	MR. A R TAHBILDAR

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/320/2024</a> B/O	AZIZUL ISLAM HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
2	<a href="#">WP(C)/354/2024</a> FIXED	MOHAMMAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MR N ZAMAN	SC, ELEM. EDU
3	<a href="#">WP(C)/2901/2024</a> B/O	HIMADRI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M RAHMAN S AHMED	SC, ELEM. EDU GA, ASSAM
4	<a href="#">WP(C)/3529/2024</a> FIXED	SONASWARI RAMCHIARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC SC, FINANCE
5	<a href="#">WP(C)/4247/2024</a> FIXED	ANURAG GODUKA <b>Versus</b> THE GAUHATI UNIVERSITY AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	SC, HIGHER EDU SC, G U
6	<a href="#">WP(C)/4381/2024</a>	RAJASHREE DAS AND ANR <b>Versus</b> THE DIRECTOR OF ELEMENTARY EDUCATION AND 2 ORS.	MR. S NEOG MS. S G BARUAH MS S PARBIN	SC, ELEM. EDU
7	<a href="#">WP(C)/4400/2024</a>	SIRESH CHANDRA GHOSH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
8	<a href="#">WP(C)/4645/2024</a>	PHULATON GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
9	<a href="#">WP(C)/4651/2024</a>	IMDAD HUSSAIN LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE DEPTT.
<b>ORDER (STAY VACATING)</b>				
10	<a href="#">I.A.(Civil)/3653/2023</a> FIXED in WP(C)/5772/2023	ALAL UDIN AHMED <b>Versus</b> MD. SAHIDUL ISLAM AND 7 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN

	<b>WITH</b> <a href="#">WP(C)/5772/2023</a>	MD. SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU MR. A R BHUYAN(R-8) GA, ASSAM MR N Z CHOUDHURY(R-8)
		<b>ADMISSION</b>		
11	<a href="#">WP(C)/4491/2021</a> PART-HEARD	MANJULA RAY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
12	<a href="#">WP(C)/7058/2015</a> B/O	SOLIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M U MAHMUD MR.S HOQUE MR.M ALI MR.A RAHMAN	SC, ELEMENTARY EDUCATION SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6786/2017</a>	HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	SC, ELEMENTARY EDUCATION
14	<a href="#">WP(C)/7279/2017</a>	RINA BURAGOHAİN <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.N BORAH MR.H MAZUMDER MR.R SARMA	MR.R BORPUJARI SC, ELEMENTARY EDUCATION SC, FINANCE
15	<a href="#">WP(C)/5048/2019</a>	KAMAL BARMAN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, AG MR. S HAZARIKA MR P BHATTACHARJYA (r-12) SC, SEC. EDU. MR. SANJIB HAZARIKA (R/N 13) SC, FINANCE
16	<a href="#">WP(C)/6254/2019</a>	HABIB ULLAH AND 4 OTHERS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
17	<a href="#">WP(C)/9023/2019</a> FIXED	HUSNA ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRİN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
18	<a href="#">WP(C)/3275/2020</a>	DIPESH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H BEZBARUA MR. U SARMA MR N SARMA	SC, ELEM. EDU
19	<a href="#">WP(C)/2962/2021</a> FIXED	TEWARI L.P. SCHOOL AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU SC, SSA
20	<a href="#">WP(C)/4024/2021</a> FIXED	MANTOSH MODAK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/624/2022</a> in <a href="#">WP(C)/4024/2021</a>	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. <b>Versus</b> MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
21	<a href="#">WP(C)/7193/2021</a> B/O	SAILEN DAS <b>Versus</b> BOARD OF SECONDARY EDUCATION AND 4 ORS	MR H BHUYAN MR K BHUYAN MR. H A AHMED MR N ISLAM MR. L KHAN MR. O U AHMED	MR. S HOQUE SC, FOREST SC, SEBA

22	<a href="#">WP(C)/5479/2022</a> FIXED, PERSONAL APPEARANCE AT 10:30 AM OF RESP. NO. 9	SANTOSH KR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC SC, FINANCE
23	<a href="#">WP(C)/247/2023</a> FIXED	JURI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	MR. M A LASKAR (r-5) MS A HUSSAIN (r-5) S AHMED (r-5) SC, SEC. EDU.
24	<a href="#">WP(C)/477/2023</a> IN WP(C)/2746/2013 (D/O), FIXED	AMINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU MR. A RAHMAN (R-5)
25	<a href="#">WP(C)/1860/2023</a> B/O	KALPANA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
26	<a href="#">WP(C)/1904/2023</a> B/O	SMTI SNEHALATA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
27	<a href="#">WP(C)/2441/2023</a> B/O	TARIFAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM SC, AG MR S M T CHISTIE SC, FINANCE
28	<a href="#">WP(C)/4356/2023</a> B/O	BISWAJIT DEY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
29	<a href="#">WP(C)/6637/2023</a> B/O	PHATIK BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
30	<a href="#">WP(C)/471/2024</a> B/O	CHANDAN KAIRI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
31	<a href="#">WP(C)/1418/2024</a> B/O	NIZARA THAKUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
32	<a href="#">WP(C)/1871/2024</a> CAVT. NO.02702/024, FIXED	CHABIRAN NESSA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU GA, ASSAM MR B BURAGOHAIN MR M AHMED (R-7) MR A ALIM SK(R-6) A. K. KANU (R-7) FOR CAVEATOR
33	<a href="#">WP(C)/2489/2024</a>	MD. FAKARUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
34	<a href="#">WP(C)/2845/2024</a> FIXED	MUSHARAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, SEC. EDU.
35	<a href="#">WP(C)/3297/2024</a> FIXED	DEBAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
36	<b>WITH</b> <a href="#">WP(C)/3303/2024</a>	SANTOSH DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

37	<b>WITH</b> <a href="#">WP(C)/3306/2024</a>	SUMESH PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
38	<b>WITH</b> <a href="#">WP(C)/3354/2024</a>	ABDUL SABUR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
39	<b>WITH</b> <a href="#">WP(C)/3364/2024</a>	SHUBHANKAR DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
40	<b>WITH</b> <a href="#">WP(C)/3365/2024</a>	RAHIM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
41	<b>WITH</b> <a href="#">WP(C)/3369/2024</a>	BABUMONI SHIL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
42	<b>WITH</b> <a href="#">WP(C)/3406/2024</a>	SHAHNEWAZ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
43	<b>WITH</b> <a href="#">WP(C)/3412/2024</a>	SANKAR CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
44	<b>WITH</b> <a href="#">WP(C)/3413/2024</a>	DIPANKAR CHANDRA DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
45	<b>WITH</b> <a href="#">WP(C)/3416/2024</a>	MANIKA SAHA @ MANIKA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
46	<b>WITH</b> <a href="#">WP(C)/3422/2024</a>	PRASENJIT MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
47	<b>WITH</b> <a href="#">WP(C)/3468/2024</a>	MD. MOINUL HOQUE CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA



48	<b>WITH</b> <a href="#">WP(C)/3469/2024</a>	MD. RAFIQUE UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
49	<b>WITH</b> <a href="#">WP(C)/3470/2024</a>	SULTAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
50	<b>WITH</b> <a href="#">WP(C)/3471/2024</a>	MD. ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
51	<b>WITH</b> <a href="#">WP(C)/3478/2024</a>	KABIR SHYAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
52	<b>WITH</b> <a href="#">WP(C)/3480/2024</a>	UMA SANKAR PRASAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
53	<b>WITH</b> <a href="#">WP(C)/3481/2024</a>	SAMIRAN BISWAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
54	<b>WITH</b> <a href="#">WP(C)/3579/2024</a>	RAMESH HARIJAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, EDU SC, SSA
55	<b>WITH</b> <a href="#">WP(C)/3700/2024</a>	DILIP PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
56	<b>WITH</b> <a href="#">WP(C)/3703/2024</a>	SHUBHAM KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
57	<b>WITH</b> <a href="#">WP(C)/3736/2024</a>	SHYAMAL BHOWAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
58	<b>WITH</b> <a href="#">WP(C)/3774/2024</a>	MAZIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA

59	<b>WITH</b> <a href="#">WP(C)/3785/2024</a>	MD. ASIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
60	<b>WITH</b> <a href="#">WP(C)/3793/2024</a>	SANTA RANI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
61	<b>WITH</b> <a href="#">WP(C)/3930/2024</a>	DULAL CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
62	<b>WITH</b> <a href="#">WP(C)/3989/2024</a>	SHIMU DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
63	<b>WITH</b> <a href="#">WP(C)/4167/2024</a>	GAUTAM SARBADHIKARI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
64	<b>WITH</b> <a href="#">WP(C)/4496/2024</a>	PURNA BAHADUR CHETRI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS MR R DAS MS A CHOPHY	GA, ASSAM SC, SSA SC, EDU
65	<a href="#">WP(C)/4138/2024</a> WITH WP(C)/4328/2022 (D/O)	PAHARITA BORUAH KAKOTI AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
66	<b>WITH</b> <a href="#">WP(C)/4126/2024</a>	MADHYA MAJULI PARIJAT H. S. SCHOOL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, AHSEC SC, SEC. EDU.
67	<b>WITH</b> <a href="#">WP(C)/4140/2024</a>	HASINUR JAMAN AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
68	<b>WITH</b> <a href="#">WP(C)/4328/2024</a>	PATAMARI SONARAM HS SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM MR D K ROY SC, SEC. EDU.
69	<b>WITH</b> <a href="#">WP(C)/4549/2024</a>	NAMITA DEBNATH AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
<b>ORDERS</b>				
70	<a href="#">Review.Pet./79/2017</a> WITH WP(C)/4082/2008 (D/O)	STATE OF ASSAM and ANR <b>Versus</b> MRS RENU KONCH and 2 ORS	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH SC, ELEMENTARY EDUCATION	MS.I DEKA(R- 1-3) MR.R SARMAR- 1-3
71	<a href="#">WP(C)/6864/2018</a>	RUPAK SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S K SARKAR MS. S DAS	SC, ELEM. EDU SC, FINANCE DEPTT.

72	<a href="#">WP(C)/3771/2019</a> WITH OFFICE NOTE	DILIP KR. KALITA <b>Versus</b> THE CHIEF INFORMATION COMMISSIONER AND 3 ORS.	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	SC, HIGHER EDU MR D DEKA (R-1)
73	<a href="#">WP(C)/1449/2021</a>	LINA TAMULY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
74	<b>WITH</b> <a href="#">WP(C)/6413/2017</a>	JAYANTA KUMAR ROY and 29 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. G CHAMUAH	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
75	<a href="#">WP(C)/2625/2021</a> WITH CAVT. 3/2021	ATIK ULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. T C CHUTIA (R5, R6) MR D K ROY (R5, R6) MS. I KAKATI (R5, R6) SC, SEC. EDU.
76	<b>WITH</b> <a href="#">WP(C)/52/2021</a>  CAVT. NO. 00032/021,	ATIK ULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR. K K DEY MR. R MAZUMDAR MR. M K HUSSAIN MR V K BAROOAH MS S R MAZARBHUIYA MR K U AHMED SC, SEC. EDU. FOR CAVEATOR
77	<b>WITH</b> <a href="#">WP(C)/3014/2022</a>	KRIPAL CHANDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
78	<b>WITH</b> <a href="#">WP(C)/3021/2022</a>	TAPAN KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	MR N M HAZARIKA (r-5) MISS. M DAS (r-5) SC, SEC. EDU. SC, BTC
79	<a href="#">Review.Pet./54/2022</a> IN WP(C)/5409/2013 (D/O)	THE STATE OF ASSAM AND ANR. <b>Versus</b> SMTI RITA DEB	MR B KAUSHIK	MR M CHANDA MR S CHOUDHURY MS R MEDHI
80	<a href="#">Review.Pet./174/2022</a> IN WP(C)/2636/2020(D/O)	RAJENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MR F HAQUE MR A HUSSAIN	MR. B DEKA MR. P JAIN (r-7,8) MR. D DEKA (r-7,8) SC, SEC. EDU. SC, K A A C
81	<a href="#">Cont.Cas(C)/348/2023</a> B/O	ADITYA BHUYAN AND 12 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR S M T CHISTIE (R-2) MR P NAYAK (R-3) MS K DAS (R-2)
82	<a href="#">Cont.Cas(C)/21/2024</a> B/O	NAZIM UDDIN AHMED <b>Versus</b> MS. POMI BARUAH, IAS	MR. M KHAN MS J AKTAR	MR. K GOGOI MR. A R TAHBILDAR
83	<a href="#">Cont.Cas(C)/22/2024</a> B/O	TAIBUR RAHMAN <b>Versus</b> MS. POMI BARUAH, IAS	MR. M KHAN MS J AKTAR	MR. K GOGOI MR S DAS
84	<a href="#">Cont.Cas(C)/136/2024</a> B/O	ANU KUMAR YADAV <b>Versus</b> NARAYN KONWAR, IAS	MR. M KHAN MS J AKTAR	
85	<a href="#">Cont.Cas(C)/260/2024</a> B/O	SURESH DAS <b>Versus</b> SMTI POMI BARUAH, ACS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	MR S MUKTAR (R-2) MR. A R TAHBILDAR(R-1) MR S DAS(R-1)
86	<a href="#">I.A.(Civil)/1742/2024</a> in WP(C)/8194/2022	MOME E GOGOI AND 65 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA

**WITH**  
[WP\(C\)/8194/2022](#)

MOMEE GOGOI AND 65 ORS  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. B SHARMA  
MR. N J GOGOI  
M.A. BEGUM

SC, ELEM. EDU  
GA, ASSAM  
SC, SSA  
SC, FINANCE  
SC, HIGHER EDU

87 [WP\(C\)/4305/2024](#)  
FIXED

DR. MURALI KRISHNA SARMA  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. P J PHUKAN

88 [WP\(C\)/4473/2024](#)  
FIXED

KAPIL GOALA  
**Versus**  
THE STATE OF ASSAM AND 8 ORS

MR. P J SAIKIA  
MS D DUTTA

MR B DEORI (GA, ASSSAM)  
SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 3**

**[DIVISION BENCH-II**

**THIS BENCH WILL SIT AT 2:00 P.M.]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
1	<a href="#">WP(C)/5313/2019</a> B/O, WITH LCR	GOPAL DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	<a href="#">WP(C)/726/2024</a> B/O, WITH LCR	ABUL KASHEM @ ABDUL KASHEM <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/2535/2024</a> B/O, WITH LCR	RABIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	<a href="#">WP(C)/2607/2024</a> B/O, WITH LCR	ABDUL SALAM @ ABDUS SALAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	<a href="#">WP(C)/4154/2024</a> B/O	MD. ASHAN ALI @ ASAN ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	<a href="#">WP(C)/4228/2024</a>	JALAL SEIKH <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	<a href="#">WP(C)/4648/2024</a>	SAYATAN NESSA @ SAHATAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

8	<a href="#">WP(C)/4649/2024</a>	AMIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	<a href="#">WP(C)/4662/2024</a>	ABDUL AWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. Z KHALID MS. A. BORAH MR N A MAZARBHUIYA	GA, ASSAM
10	<a href="#">WP(C)/4670/2024</a>	INNAS ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	<a href="#">WP(C)/4672/2024</a>	ZAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S H RAHMAN MR. M A SHEIKH MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	<a href="#">WP(C)/4682/2024</a> B/O	ASHIRAN BEGUM @ ASIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/4690/2024</a> B/O	FATEMA KHATUN @ FATEMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	<a href="#">WP(C)/4692/2024</a> B/O	ANOWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
15	<a href="#">WP(C)/4693/2024</a> B/O	AMBIYA KHATUN @ AMBIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	<a href="#">WP(C)/4702/2024</a>	NAZRUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	<a href="#">WP(C)/4704/2024</a>	SUFIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	<a href="#">WP(C)/4707/2024</a>	RUP BHANU BEWA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. U PATHAK MR S DIFUSA MR. D J DAS MR N RAY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
19	<a href="#">WP(C)/1552/2019</a> B/O, WITH LCR	JUBBAR ALI @ ABDUL JUBBAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ORDERS</b>				
20	<a href="#">I.A.(Civil)/2673/2024</a> B/O, WITH LCR in <a href="#">WP(C)/8912/2019</a>	SOLEMAN ALI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) DY.S.G.I. SC, F.T (R3,4,6TO10) SC, ELECTION COMMISSION. (R2)
	<b>WITH</b> <a href="#">WP(C)/8912/2019</a>	SOLEMAN ALI <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO10)
21	<a href="#">I.A.(Civil)/2706/2024</a> B/O, WITH LCR in <a href="#">WP(C)/8701/2018</a>	FAKAR UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	SC, NRC DY.S.G.I. SC, ECI SC, F.T

**WITH**  
[WP\(C\)/8701/2018](#)

FAKAR UDDIN  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MR. A R SIKDAR  
MR S M T CHISTIE  
MR. S K DAS  
MR N AHMED  
MR. S I TALUKDAR  
MR R KARIM  
MR. M M ZAMAN

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

22 [I.A.\(Civil\)/2795/2024](#)  
B/O, WITH LCR  
in [WP\(C\)/3751/2024](#)

MD. MONAF ALI @ MONNAF ALI  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. A R SIKDAR

DY.S.G.I.

**WITH**  
[WP\(C\)/3751/2024](#)

MD. MONAF ALI @ MONNAF ALI  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. A R SIKDAR  
MR. S I TALUKDAR  
MS M SARMA

GA, ASSAM  
DY.S.G.I.  
SC, ELECTION  
COMMISSION.  
SC, F.T

**HEARING**

23 [WP\(C\)/6291/2017](#)  
B/O, WITH LCR

MD. SHUNAHAR ALI  
**Versus**  
THE UNION OF INDIA and 3 ORS.

MR.S C PANDIT  
MR.S SARKAR

GA, ASSAM R. 2,3 and 4.  
ASSTT.S.G.I.(R. 1.)

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AT 10:30 A.M. AND  
WILL RISE AT 1:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./2525/2024</a> FIXED	RAJIB MUSHAHARY <b>Versus</b> THE STATE OF ASSAM	MR R A AHMED MR M AHMED MR B ISLAM N NATH	PP, ASSAM
<b><u>ADMISSION</u></b>				
2	<a href="#">Crl.Pet./635/2018</a> WITH LCR 1 FILE(SCANNED COPY)	UTPAL NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D P BORAH MR. A BHATTACHARJEE MR. D J KAPIL	MR. D K CHOMAL (R2) PP, ASSAM MR. A S BHATRA (R2)
3	<a href="#">Crl.Rev.P./185/2023</a> WITH LCR 2 FILES	BABUL HUSSAIN <b>Versus</b> ANISHA KHATUN	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR A A DEWAN S N ULLAH MR H A RASHID
4	<a href="#">Crl.Pet./268/2023</a> WITH LCR 2 FILES(SCANNED COPY)	BUBUL JYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS	MR. N K DAS (r-2) PP, ASSAM
5	<a href="#">Crl.Pet./358/2023</a>	GOFUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
6	<a href="#">Crl.Pet./896/2023</a> WITH LCR 2 FILES(SCANNED COPY)	UTPAL DEY <b>Versus</b> SUTAPA DEY AND ANR	MR. K KALITA MRS. M. BARUAH BHUYAN	MR. U K GOSWAMI (R-1) PP, ASSAM
7	<a href="#">Crl.Pet./1223/2023</a> WITH LCR 4 FILES	KESHAB DAS <b>Versus</b> RINKU RANI BARMAN	MR. B K DAS MR H P GUWALA	MR. R ISLAM S HOQUE
8	<a href="#">Crl.Pet./1228/2023</a> WITH LCR 2 FILES(SCANNED COPY)	ANKIRA FARHAT AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
9	<a href="#">Crl.Pet./1343/2023</a> WITH LCR 3 FILES(SCANNED COPY)	M/S MAA BAGALA AMUSEMENT HUB AND ANR <b>Versus</b> GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
10	<a href="#">Crl.Pet./12/2024</a>	JESMINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS A SAIKIA	PP, ASSAM
11	<a href="#">Crl.Pet./726/2024</a> WITH LCR 1 FILE(SCANNED COPY)	BIPUL DAS GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. SURAJIT DAS (R-2) MR SARFRAZ NAWAZ (R-2) PP, ASSAM

**ORDERS**



12	<a href="#">Crl.A./285/2022</a> 2 Y 0 M 11 D :WITH LCR 5 FILES	SAMSON SING KATHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SAIKIA MS. A BORA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/673/2022</a> in Crl.A./285/2022	SAMSON SING KATHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SAIKIA MS. A BORA	PP, ASSAM
13	<a href="#">CRL.A(J)/6/2023</a> 2 Y 0 M 11 D :	BIKRAM TERON <b>Versus</b> THE STATE OF ASSAM	Ms. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM
14	<a href="#">Crl.Pet./987/2022</a> WITH LCR 2 FILES(SCANNED COPY)	DIDAR ALI <b>Versus</b> KARTAR SINGH AND 2 ORS.	MD. A SAHAD MR. M H ALI	PP, ASSAM
15	<a href="#">CRL.A(J)/121/2023</a> 1 Y 4 M 20 D :WITH LCR 4 FILES	JIBLU BIVAR <b>Versus</b> THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
16	<a href="#">I.A.(Crl.)/3/2024</a> in Crl.Rev.P./12902/2023	BOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./12902/2023</a> (Filing Number)	BOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MS B R A SULTANA	
	<b>WITH</b> <a href="#">I.A.(Crl.)/566/2024</a>	BOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
17	<a href="#">CRL.A(J)/17/2024</a> WITH LCR 3 FILES	CHAN ALI <b>Versus</b> THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI, LEGAL AID COUNSEL	PP, ASSAM
18	<a href="#">CRL.A(J)/46/2024</a> WITH OFFICE NOTE, LCR 5 FILES	SUNIL THAPA <b>Versus</b> THE STATE OF ASSAM AND	MRS DIPANJALI BORPUJARI	MR. S BISWAS, LEGAL AID COUNSEL (R-2) PP, ASSAM
19	<a href="#">CRL.A(J)/59/2024</a> WITH LCR 6 FILES	RAJESWAR RAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS S MEDHI(Legal Aid Counsel) MR. N Z AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/541/2024</a> in CRL.A(J)/59/2024	RAJESWAR RAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
20	<a href="#">Crl.Pet./356/2024</a>	DR. NILUTPAL SUT AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	MR. A M KHAN (R-2) MR T T MONI (R-2) MR S PRODHANI (R-2) PP, ASSAM
21	<a href="#">Crl.Pet./594/2024</a>	SHAJAHAN AKAND <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. S ROY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4286/2024</a> FIXED	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.
2	<a href="#">WP(C)/4540/2024</a> FIXED	SHRIRAM RABIDAS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD
3	<a href="#">WP(C)/4701/2024</a>	M/S D KUMAR AND COMPANY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, P H E SC, FINANCE DEPTT.
4	<a href="#">WP(C)/4705/2024</a>	RAJANI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	H A SARKAR MR S DAS	GA, ASSAM SC, BTC
<b>ADMISSION</b>				
5	<a href="#">WP(C)/5421/2016</a>	DISTRICT SPECIAL RESIDENTIAL SCHOOL and ANR. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.R SARMA MS.K D SARMAH MS.B DEVI	MR.N CHAKRABORTY(R- 12) GA, ASSAM SC, ELEMENTARY EDUCATION MR.C GOSWAMI R- 12 SC, SOCIAL WELFARE
6	<a href="#">WP(C)/7644/2016</a>	THE BAGASA PLANTATIONS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR. S CHOUDHURY	GA, ASSAM MR. N. C. DAS (SR. COUNSEL, ATEPFO)
7	<b>WITH</b> <a href="#">WP(C)/7558/2016</a>	THE BAGASA PLANTATIONS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM
8	<a href="#">WP(C)/322/2017</a>	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M A I HUSSAIN MRA R BHUYAN	SC, FCSCA GA, ASSAM
9	<a href="#">WP(C)/2122/2017</a>	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND	MS.N MODI(R- 2,3&4) MS.M CHOUDHURYR- 2,3and4 MR.N KALITA(R- 2,3&4) MR.S DUTTA(R- 2-,3&4) MR.S DUTTA(R- 2,3&4) MR.C SHARMA(R- 2,3&4) ASSTT.S.G.I.

10	<a href="#">WP(C)/2614/2017</a>	LOHIT DAS and 13 ORS. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.S H RAHMAN MR.D A KAIYUM MR.E HUSSAIN	GA, ASSAM SC, APDCL
11	<a href="#">WP(C)/622/2019</a>	SAROJ KUMAR SARAF <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. O P BHATI MR. P SARMA MR. P K PODDAR MR. M K GOGOI	SC, P H E SC, FINANCE
12	<a href="#">WP(C)/1292/2019</a>	GURU PRASAD DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I HUSSAIN MR. F A HASSAN	GA, ASSAM SC, P W D MS. K PHUKAN (GA, PWD)
13	<a href="#">WP(C)/1382/2019</a>	MIR ALAM SK. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B ACHARYYA MS. M ACHARYYA	GA, ASSAM MR. B GOGOI (SC, FINANCE DEPT.)
14	<a href="#">WP(C)/8105/2019</a>	DIMBESWAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P BHATTACHARJEE MR. A DEKA	GA, ASSAM
15	<a href="#">WP(C)/5598/2023</a> FIXED	M/S KALPANA ELECTRICAL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. D. DEVI	SC, IRRIGATION SC, PWD SC, FINANCE
16	<a href="#">WP(C)/6900/2023</a>	MAMON KARMOKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
17	<a href="#">WP(C)/6948/2023</a> FIXED	PINTU DEB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J DAS MR. S R RABHA	SC, WATER RESOURCE SC, FINANCE
18	<a href="#">WP(C)/7381/2023</a> FIXED	M/S ARUN TRAVELS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, HEALTH SC, FINANCE
19	<a href="#">WP(C)/1043/2024</a> FIXED	SAHIL AKHTAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	MR A ALAM SC, P W D
20	<a href="#">WP(C)/1386/2024</a> FIXED	SAHIL AKHTAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, PWD
21	<a href="#">WP(C)/3574/2024</a> FIXED	SUBIR PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
22	<a href="#">WP(C)/3828/2024</a>	M/S UCN CONSTRUCTION CO PVT LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	SC, PWD ROAD SC, NCHAC SC, FINANCE DEPTT.
23	<a href="#">WP(C)/3894/2024</a> FIXED	KAMAL UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT. SC, REVENUE
	<b>WITH</b>			
24	<a href="#">WP(C)/3905/2024</a>	BAKTAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT. SC, REVENUE
	<b>WITH</b>			
25	<a href="#">WP(C)/3908/2024</a>	JUNAID AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
26	<a href="#">WP(C)/4420/2024</a> FIXED	APEX MEDICAL SYSTEMS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH

**ORDERS**

27	<a href="#">Cont.Cas(C)/531/2015</a>	NIRMAL KUMAR AGARWALLA <b>Versus</b> RAJESH PRASAD and ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)
28	<a href="#">WP(C)/7/2017</a> WITH LCR	PRAKASH HAZARIKA <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA LTD. and 3 ORS	MR.A BHATTACHARJEE MS.B TALUKDAR MR.S DEY MS. K TALUKDAR	MR.S NATH(R- 1-4) MR.G J SHARMA(R- 1-4)
29	<a href="#">WP(C)/7657/2019</a> WITH OFFICE NOTE	BINA SHEEL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER	GA, ASSAM MR. S K GHOSH
30	<a href="#">Cont.Cas(C)/22/2023</a> FIXED	EUSUF NAGAR UNNAYAN SAMITTEE <b>Versus</b> JISHNU BARUA AND 2 ORS	MS. T SOM MR. P TELI	MR. P N GOSWAMI (r-1,2,3) MR B CHOUDHURY (r-1,2,3) MR. K P PATHAK (r-1,2,3)
31	<a href="#">I.A.(Civil)/1012/2023</a> WITH WP(C)/5548/2017 (D/O), WP(C)/6137/2018 (D/O) in WP(C)/7544/2018 <b>WITH</b> <a href="#">WP(C)/7544/2018</a>	M/S. DIBRU PART-I MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/5594/2017</a>	M/S. DIBRU PART-I MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND MR. D DAS	GA, ASSAM SC, REVENUE
32	<a href="#">WP(C)/5594/2017</a>	RANGAGORAH FISHERMEN CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. S BANIK MR.N DAS A N HUSSAIN MS F BEGUM	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/5599/2017</a>	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.A BHATTACHARJEE MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM
34	<a href="#">WP(C)/5794/2017</a>	RANGAGORAH FISHERMAN CO-OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR.S BANIK MR. H BEZBARUA MR.M K RONGPI	GA, ASSAM MR.A SARMA(R-5) MR.U CHOUDHURY(R-5)
	<b>WITH</b> <a href="#">WP(C)/457/2018</a>	M/S. DIBRU DANGORI RIVER PART-I MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM	MR D J MEDHI MR. A SARMA MR B KOCH	GA, ASSAM
36	<a href="#">WP(C)/7446/2018</a>	RANGAGORAH FISHERMEN CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. S BANIK MR. U SARMA A N HUSSAIN MS F BEGUM	MR D J MEDHI (R4) GA, ASSAM MR. A SARMA (R4) MR B KOCH (R4)
37	<a href="#">Review.Pet./14/2024</a> WITH WP(C) 7118/2022(D/O)	UNION OF INDIA <b>Versus</b> BISWADIP GHOSH	MR. S C KEYAL SC, INCOME TAX	
38	<a href="#">Review.Pet./68/2024</a> WITH WP(C) 7116/2022(D/O)	UNION OF INDIA <b>Versus</b> SUNIL MOHTA	MR. S C KEYAL SC, INCOME TAX	
39	<a href="#">Cont.Cas(C)/121/2024</a>	CHANDRESWAR SAIKIA <b>Versus</b> S. ABBASI AND ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-1) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)
40	<a href="#">I.A.(Civil)/1663/2024</a> IN WP(C)/3382/2013 (D/O) in WP(C)/2047/2013	SARITA DEVI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. R DE MS. D PATHAK	MR. S S ROY

	<b>WITH</b> <a href="#">WP(C)/2047/2013</a>	AMARJEET PRASAD and 5 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	C.G.C. MR.J M A CHOUDHURY MR.K K PARASAR(R-1 to 4) ASSTT.S.G.I.
41	<b>WITH</b> <a href="#">WP(C)/3379/2013</a>	AMARJEET PRASAD and 5 ORS. <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	MR.D K SAIKIA MR.S S ROY ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1634/2024</a> in WP(C)/3379/2013	SARITA DEVI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. R DE MS. D PATHAK	DY.S.G.I.
42	<b>WITH</b> <a href="#">WP(C)/2804/2015</a>	RAM NARESH RAI and 5 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI MS.M JALAN	C.G.C. ASSTT.S.G.I. MR.A C KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/1626/2024</a> in WP(C)/2804/2015	SARITA DEVI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. R DE MS. D PATHAK	DY.S.G.I.
43	<a href="#">WP(C)/3998/2024</a> FIXED	M/S SINGSON SERVICE STATION AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MS. S CHAKRAVARTY T RAMCHIARY	MR. S S ROY(R-2,3) MR. S BORTHAKUR(R-2,3) DY.S.G.I.
44	<a href="#">WP(C)/4258/2024</a> FIXED	M/S CHAYANIKA HANDLOOM PRODUCTS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	SC, HANDLOOM, TEXTILE AND SERICULTURE
45	<a href="#">WP(C)/4290/2024</a> FIXED	M/S DAIBAKI ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	SC, HANDLOOM, TEXTILE AND SERICULTURE
46	<a href="#">WP(C)/4323/2024</a> FIXED	M/S N P ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	SC, HANDLOOM, TEXTILE AND SERICULTURE
47	<a href="#">WP(C)/4324/2024</a> FIXED	M/S BANTI HANDLOOM PRODUCTS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	SC, HANDLOOM, TEXTILE AND SERICULTURE

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/1420/2024</a> B/O	ANIL DAS AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	SC, BTC SC, IRRIGATION
<b>MOTION</b>				
2	<a href="#">WP(C)/985/2024</a>	MILON AHMED <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, IRRIGATION
3	<a href="#">WP(C)/1078/2024</a>	JATIN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MS. P GARGO	SC, AG (A AND E) GA, ASSAM
4	<a href="#">WP(C)/3347/2024</a>	BIKASH KAIRI <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MRS S BARUAH(CGC) DY.S.G.I.
5	<a href="#">WP(C)/4252/2024</a>	PRABIN KR NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, P AND R.D. GA, ASSAM
6	<a href="#">WP(C)/4583/2024</a> FIXED	SATYENDRA NATH KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR S P DAS SC, FINANCE
7	<a href="#">WP(C)/4696/2024</a>	DHIRENDRA KUMAR YADAV <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA	DY.S.G.I.
8	<a href="#">WP(C)/4697/2024</a>	PRABHAT CHOUDHARY <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
9	<a href="#">WP(C)/4698/2024</a>	SHIV SANKAR DHAKAL <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	DY.S.G.I.

10	<a href="#">WP(C)/4699/2024</a>	BONDA CHARITABLE DISPENSARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM
11	<a href="#">WP(C)/4703/2024</a>	JUSNARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A JAHID MR N SARMA MR A IKBAL	GA, ASSAM SC, APDCL
12	<a href="#">WP(C)/4706/2024</a>	FAIZUL ISLAM BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH S S AHMED	GA, ASSAM SC, FINANCE
<b>ADMISSION</b>				
13	<a href="#">WP(C)/837/2022</a>	BIJOYA DAULAGAPU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL SC, FINANCE
14	<a href="#">WP(C)/3991/2022</a>	DR PRADIP BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, AG SC, HEALTH
<b>WITH</b>				
15	<a href="#">Cont.Cas(C)/75/2017</a>	DR. PRADIP BHATTACHARJEE <b>Versus</b> SAMIR KUMAR SINHA and ANR.	MR.S AHMED MR.M BURAGOHAIN MD.GIASH UDDIN	MS.S KHANIKAR(R-2) MR. B GOGOI MR. B GOGOI
16	<a href="#">WP(C)/5192/2022</a> FIXED	MRS. ALAKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
17	<a href="#">WP(C)/1257/2023</a> FIXED	HEMANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
18	<a href="#">WP(C)/2829/2023</a>	PINKU DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	SC, SLRC SC, EDU SC, SEBA SHRI T CHUTIA
<b>WITH</b>				
19	<a href="#">WP(C)/2831/2023</a>	IPSHITA DUTTA BORUAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	SC, SLRC SC, EDU SC, SEBA
20	<a href="#">WP(C)/2833/2023</a>	PRANAB KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	SC, EDU SC. SEBA SHRI T. CHUTIA
21	<a href="#">WP(C)/3308/2023</a> B/O	NIRANJAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, HEALTH
22	<a href="#">WP(C)/3822/2023</a> B/O	NARAYAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
23	<a href="#">WP(C)/4654/2023</a> B/O	KHADIZA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MR. N BARUA (R-5,6) MR U SARMA (R-5,6) SC, FINANCE SC, TREASURY
24	<a href="#">WP(C)/6563/2023</a> FIXED	HALIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM MR. M HOQUE (r-5) MD A ALI (r-5)
25	<a href="#">WP(C)/6917/2023</a> B/O	BEDANTA DEKA <b>Versus</b> THE CENTRAL BANK OF INDIA AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR. M SHARMA (R-1,2,3 AND 4) MS. S YASMIN(R-1,2,3 AND 4) SC, CENTRAL BANK OF INDIA



26	<a href="#">WP(C)/102/2024</a>	JOYMATI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
27	<a href="#">WP(C)/2822/2024</a> FIXED	AJOY DAIMARI @ SRI AJAI DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, AG SC, P H E SC, FINANCE
28	<a href="#">WP(C)/3101/2024</a> B/O	RUSTANA BEGUM BARBHUIYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	MRS. R DEVI DY.S.G.I.
29	<a href="#">WP(C)/3229/2024</a> FIXED	CHIRANI BALA RABHA <b>Versus</b> UNION OF INDIA AND 2 ORS	MR H DAS D BARUAH	MR. S S ROY(CGC) DY.S.G.I.
30	<a href="#">WP(C)/3575/2024</a> FIXED	DEBEN ENGTI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N C DAS MR. M DUTTA	SC, PWD SC, FINANCE SC, K A A C
31	<a href="#">WP(C)/4299/2024</a> FIXED	HITESH CH. SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. G C BORAH	GA, ASSAM
32	<a href="#">WP(C)/4308/2024</a> FIXED	BINOD KUMAR PAYENG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	SC, FOREST
<b>ORDERS</b>				
33	<a href="#">WP(C)/4237/2016</a>	THE ALL ASSAM ITI INSTRUCTIONAL STAFF ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 60 ORS	MR.C DEKA MSP DEKA MR.G C HAZARIKA MR.L DEKA	GA, ASSAM MR.A R SIKDAR(R- 46,52,55&58) MR.S K MEDHI(R-5,6,14&15) MR.A DAS(R-5,6,14&15) MS.S PARVEEN(R- 46,52,55&58) MR.S P DAS(SC, DE & CT) MR.M H TALUKDAR(R- 46,52,55&58) MR.S HOQUE(R-46,52,55&58) MR.J DAS(R-5,6,14&15) MR.S DUTTA(R-5,6,14&15) MR.D KONWARR-22 MR.S G BHATTACHARJEE(R- 5,6,14&15)
34	<a href="#">WP(C)/3204/2018</a>	MD. MOZAMIL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HEALTH
35	<a href="#">WP(C)/6904/2019</a>	SHYAMESWAR MUSHAHARY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	GA, ASSAM SC, BTC
36	<a href="#">Cont.Cas(C)/215/2020</a>	ARIJIT SONAR <b>Versus</b> RAJ CHAKRABORTY AND 4 ORS.	MR. K PAUL MR. A SARMA MR J P CHAUHAN MS. R VERMA	MR. D SAIKIA MS. K PHUKAN (R5) MS. K PHUKAN (R5) MR. B GOGOI MR. D NATH MR P NAYAK MR. A PHUKAN MR D KALITA
37	<a href="#">Cont.Cas(C)/603/2020</a>	KUSHAL CHAMUAH AND 2 ORS <b>Versus</b> ABHIJIT SARMA BARUAH AND 3 ORS	MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN

	<b>WITH</b> <a href="#">I.A.(Civil)/2594/2022</a> in Cont.Cas(C)/603/2020	ABHIJIT SARMA BARUAH <b>Versus</b> KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
	<b>WITH</b> <a href="#">I.A.(Civil)/2664/2022</a> in Cont.Cas(C)/603/2020	SMT. JYOTI SANGITA DUTTA AND 2 ORS. <b>Versus</b> KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
38	<b>WITH</b> <a href="#">WP(C)/6255/2019</a>	PUTUL BARUAH AND 8 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	SC, APDCL
39	<a href="#">Cont.Cas(C)/525/2022</a>	BHABESH DOLEY <b>Versus</b> ASHIM KR BHATTACHARJEE, ACS AND 2 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	MR. J HANDIQUE MR. S DUTTA
40	<a href="#">Cont.Cas(C)/345/2023</a>	PADUM BORAH AND 3 ORS <b>Versus</b> PABITRA RAM KHAUND AND 2 ORS	MRS P P BORAH MR. P K DAS	MR. N UPADHAYAY (R-1,2)
41	<a href="#">Cont.Cas(C)/498/2023</a>	PRANJAL SAIKIA <b>Versus</b> PABAN KUMAR BORTHAKUR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MS. M DEVI MR. A DAS
42	<a href="#">Cont.Cas(C)/660/2023</a>	KONIKA PAUL <b>Versus</b> JURI PHUKAN, IAS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	
43	<a href="#">WP(C)/4878/2023</a>	SARASWATI HASNU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
44	<a href="#">Cont.Cas(C)/198/2024</a>	SMTI. BARNALI DIHINGIA <b>Versus</b> SRI RAJESH TIWARI	MR A DASGUPTA MS B DAS MR J K SHARMA	MR. B K DAS MR. B K DAS MR B CHOUDHURY MR H P GUWALA
45	<a href="#">WP(C)/207/2024</a> FIXED	NILAMONI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN MS. N SULTANA	SC, P AND R.D. GA, ASSAM SC, P H E
	<b>WITH</b> <a href="#">I.A.(Civil)/2613/2024</a> in WP(C)/207/2024	NILAMONI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN MS. N SULTANA	SC, P AND R.D. GA, ASSAM SC, P H E
46	<a href="#">Cont.Cas(C)/248/2024</a>	ABDUL SALAM AND 99 ORS <b>Versus</b> MRIDUL YADAV, IAS AND ANR.	MD H R AHMED MR A MALEK	MR. D NATH(R-1) O ASSUMI(R-1)
47	<a href="#">Cont.Cas(C)/310/2024</a>	RANJIT KR. MAHANTA <b>Versus</b> ARUNA RAJORIA AND ANR	MR. D BARUAH MR. P K BORDOLOI	MR. D SAIKIA(R-1,2) MR. B CHOUDHURY(R-1,2)
48	<a href="#">WP(C)/428/2024</a>	KAMAL NATH <b>Versus</b> THE STATE BANK OF INDIA AND 7 ORS	MR. R P SARMAH MR. P N SHARMA	
49	<a href="#">I.A.(Civil)/1545/2024</a> in Cont.Cas(C)/313/2022	ON THE DEATH OF RAJEN BORO AND ORS <b>Versus</b> SMTI. ANAMIKA TAMULI	MR P S RAJA MR P S RAJA	
	<b>WITH</b> <a href="#">Cont.Cas(C)/313/2022</a>	RAJEN BORO <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/1543/2024</a> in Cont.Cas(C)/313/2022	ON THE DEATH OF RAJEN BORO, <b>Versus</b> SMTI. ANAMIKA TAMULI,	MR. A BHATTACHARYYA MR P S RAJA	MR B SARMAH
	<b>WITH</b> <a href="#">I.A.(Civil)/1544/2024</a> in Cont.Cas(C)/313/2022	ON THE DEATH OF RAJEN BORO <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR B SARMA

50	<a href="#">WP(C)/2834/2024</a>	JAHANARA AHMED <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM MR. A S ALI(R-10) MR S HUSSAIN(R-10) MR. S A B KHABIR MR. S A B KHABIR SC, HEALTH SC, FINANCE DY.S.G.I.
51	<a href="#">WP(C)/4001/2024</a> FIXED	GS-195323A- J STANLY JOHN AND 14 ORS <b>Versus</b> THE UNION OF INDIA AND 15 ORS	MRS. R BORAH MR. D BORAH	
52	<a href="#">WP(C)/4279/2024</a> FIXED	PROSENJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
53	<a href="#">WP(C)/4406/2024</a> FIXED	MANJIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K SINGHA M DEVI	SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/153/2023</a>	DHRUBA KUMAR NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D KALITA MR. U K NAIR MR. M P SHARMA	SC, HIGHER EDU MR D MAHANTA FOR CAVEATOR
	<b>WITH</b>			
2	<a href="#">WP(C)/3029/2023</a>	DHRUBA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D KALITA MR. U K NAIR	SC, HIGHER EDU MR. M AHMED (r-5 TO 9) MR D MAHANTA (R-3, 4)
<b>ORDER (STAY VACATING)</b>				
3	<a href="#">I.A.(Civil)/2216/2024</a> in <a href="#">WP(C)/2857/2023</a>	SRI BHAKTA KUMAR BORA <b>Versus</b> KANTI KHATANIAR AND 7 ORS	MR P BHARDWAJ MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU MR. K R PATGIRI
	<b>WITH</b>			
	<a href="#">WP(C)/2857/2023</a>	KANTI KHATANIAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR P BHARDWAJ (r-8) MS. B DEVI (r-8)
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
4	<a href="#">I.A.(Civil)/2585/2024</a> in <a href="#">WP(C)/3868/2024</a>	DR LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN	SC, HIGHER EDU SC, HIGHER EDU
	<b>WITH</b>			
	<a href="#">WP(C)/3868/2024</a> CAVT. NO. 07192/024,	DR. BHASKAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR H BETALA	SC, HIGHER EDU MR. T J MAHANTA (R- 5, 6) MR. P P DUTTA (R- 5, 6) MR. A BORUA (R- 5, 6) MR. R ISLAM SC, EDU FOR CAVEATOR
5	<a href="#">I.A.(Civil)/2655/2024</a> in <a href="#">WP(C)/1214/2024</a>	MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS S S ZIA	SC, ELEM. EDU SC, AG SC, TREASURY
	<b>WITH</b>			
	<a href="#">WP(C)/1214/2024</a>	MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS S S ZIA	SC, ELEM. EDU SC, AG SC, TREASURY
6	<a href="#">I.A.(Civil)/2757/2024</a> in <a href="#">WP(C)/6933/2022</a>	RITA DAS SARKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE DEPTT.

	<b>WITH</b> <a href="#">WP(C)/6933/2022</a>	RITA DAS SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
		<b>ADMISSION</b>		
7	<a href="#">WP(C)/2780/2013</a>	PARUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, EDU
	<b>WITH</b> <a href="#">MC/1506/2014</a> in WP(C)/2780/2013	ASHFAK UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S H RAHMAN MR.D A KAIYUM MRJ RAHMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, EDU
8	<b>WITH</b> <a href="#">WP(C)/3473/2013</a>	PARUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.M A I HUSSAIN MR A R BHUIYAN MR.B ZAMAN	MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY SC, FINANCE SC, EDU
9	<a href="#">WP(C)/2604/2015</a> CAVT. NO. 390/2015	SMTI RINA DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MRS. K DEVI MRS. K DEVI MS. B CHOWDHURY MS.K DAS	SC, SECONDARY EDUCATION MR.C GOSWAMI FOR CAVEATOR SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/25/2016</a> in WP(C)/2604/2015	SMTI RINA DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MS.K DEVI MS.K DAS	SC, SECONDARY EDUCATION FOR CAVEATOR MR.C GOSWAMI SC, FINANCE
10	<a href="#">WP(C)/6375/2015</a>	DR. GANESH CHANDRA BORA and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR. K M HALOI (P-1 to 13) MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MRS. BHANITA CHOUDHURY (P-1 to 13) MS.P BORGHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE
11	<a href="#">WP(C)/771/2016</a>	MD. GOLENUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	GA, ASSAM SC, SECONDARY EDUCATION
12	<a href="#">WP(C)/1160/2016</a>	KHARGESWAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	MR.B GOGOIR-4 MR.P NAYAK(R-4) SC, SECONDARY EDUCATION SC, SEBA MR.D K ROY
13	<a href="#">WP(C)/4537/2017</a>	CHENEHI BARMAN and 8 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S TAI MR.R SARMA	MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/2263/2020</a> in WP(C)/4537/2017	CHENEHI BARMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA	SC, ELEM. EDU
14	<a href="#">WP(C)/7914/2017</a>	DILIP KARMAKAR and 25 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MD.M U AHMED MR.S F CHISTIE	GA, ASSAM SC, EDUCATION SC, FINANCE
15	<a href="#">WP(C)/6236/2018</a> WITH OFFICE NOTE	RASHMI RAKHA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. S HAZARIKA MS M DEKA MR H TALUKDAR MS A M DCOSTA	SC, SEC. EDU.

16	<a href="#">WP(C)/6884/2018</a>	HEMANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN MR. S H ZAMAN	MR P NAYAK, SC,MDRMSA SC, SEC. EDU. SC, EDU
17	<a href="#">WP(C)/7708/2018</a>	NURJAMAL HUSSAIN AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MS. C KALITA MR. M ALI MR S ISLAM MR P K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
18	<a href="#">WP(C)/281/2019</a>	GAYATRI KHERSA <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. S SAIKIA	MRS. A GAYAN (SC, UNION OF INDIA) ASSTT.S.G.I.
19	<a href="#">WP(C)/285/2019</a>	CHANDAN KUMAR ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA
20	<a href="#">WP(C)/891/2019</a>	KANGUJAM PRIYOKUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, HIGHER EDU SC, BTC SC, FINANCE DEPTT. SC, BODOLAND UNIVERSITY
21	<a href="#">WP(C)/1305/2019</a>	SHAHNAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU SC, SSA
22	<a href="#">WP(C)/2779/2020</a>	LUTFUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, SEC. EDU.
23	<a href="#">WP(C)/1223/2021</a>	ABDUR REZZAK AHMED AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR. H A AHMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
24	<a href="#">WP(C)/4274/2021</a>	HIRALAL RAMCHIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
25	<a href="#">WP(C)/5450/2021</a>	DR. JIBAN JYOTI KAKOTI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR. A CHAMUAH (SC, UGC) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6) MS P AGARWAL (r-8)
26	<a href="#">WP(C)/5771/2021</a>	HUSSAIN AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
27	<a href="#">WP(C)/6407/2021</a>	MONICHANDA BARTHAKUR ALIAS MONICHANDRABORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHATANIAR	G. GOSWAMI (R-5) MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5) SC, SEC. EDU.
28	<a href="#">WP(C)/5272/2022</a>	LILIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, ELEM. EDU SC, AG
29	<a href="#">WP(C)/5464/2022</a>	ZAHID HASAN ULLAH AND 141 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
30	<a href="#">WP(C)/711/2023</a>	RAKHAL CHAKLADER AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R GOSWAMI DR. N BAROOAH MR. H KALITA MR. H KALITA MS S DAS MS. U BHATTACHARYYA	MR A R BHUYAN (R5) MR N Z CHOUDHURY (R5) MR N A MAZARBHUIYA (R5) MRS. J BEGUM (R5) SC, SEC. EDU. SC, FINANCE

31	<a href="#">WP(C)/2630/2023</a>	BIDISHA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N SARMA MR H BEZBARUA MR. S J SARMAH K. KALITA	SC, SEC. EDU. SC, SEBA
32	<a href="#">WP(C)/6870/2023</a>	MIZAZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MD K RAHMAN	GA, ASSAM SC, AG SC, SEC. EDU. SC, TREASURY SC, FINANCE
33	<a href="#">WP(C)/962/2024</a>	MASUM AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR M ISLAM	SC, ELEM. EDU GA, ASSAM
34	<a href="#">WP(C)/3606/2024</a>	DEBOJIT CHAKROBARTY AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
<b>ORDERS</b>				
35	<a href="#">WP(C)/2816/2014</a> WITH WP(C)/4005/2007 (D/O)	WAJHUL KAMAL AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.K D SARMA MS.M DUTTA	SC, EDU
36	<a href="#">WP(C)/2863/2016</a>	SMTI PRAKRITI PRAVA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B SARMAH MR.S BARMAN	SC, HIGHER EDUCATION
37	<a href="#">WP(C)/6853/2016</a>	BABASANA SINGHA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MRM A ISLAM MR.K SINGHA MR.D GOGOI	GA, ASSAM SC, SECONDARY EDUCATION
38	<a href="#">WP(C)/7291/2016</a>	DINESH CHAUHAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	DR.B AHMED MR.R S CHOUHAN	MR.B D DASR-5 MS.R DEKA(R-5) SC, SECONDARY EDUCATION
39	<a href="#">WP(C)/5217/2017</a> CAVT. NO. 1181/17	MD. NAZMUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR H R A CHOUDHURY DR.B AHMED MR. I H SAIKIA MR. B PURKAYASTHA MR. M R CHOUDHURY MR.S SUTRADHAR MS L HMAR	MR S DEY (R10) MR. N DHAR (R10) MR.T ROY MS.B SARKAR MR.S K GHOSH(R-8) MR. S S ROY (SC, NCTE) MS.F AHMED(R-8) MR.S DEY SC, SECONDARY EDUCATION FOR CAVEATOR MR.S C KOYAL SC, ASSAM UNIVERSITY
	<b>WITH</b> <a href="#">I.A.(Civil)/2155/2020</a> <b>in</b> WP(C)/5217/2017	NAZMUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MS L HMAR	MR. S C KEYAL SC, ASSAM UNIVERSITY
40	<a href="#">WP(C)/3688/2018</a>	PUROBI PANDIT <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MR. J BRAHMA MS S SENGUPTA	SC, ELEM. EDU MR. M U MAHMUD (R6) MR. M ALI (R6) MR P K DAS (R6) SC, BTADC
41	<a href="#">WP(C)/164/2019</a>	MOHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A RAHMAN MR E HUSSAIN	GA, ASSAM MR. T H HAZARIKA (R7) MR. S ALIM (R8) MR. B HUSSAIN(R8) MR M CHETIA (R7) MR. A T SIKDER(R8) MR A RASHID (R7) SC, SEC. EDU.
42	<a href="#">Cont.Cas(C)/437/2020</a>	SABIOL HOQUE <b>Versus</b> SHYAM JAGANNATHAN (IAS) AND 4 ORS.	MR. M R KHANDAKAR	MR. M A I HUSSAIN MR H R A CHOUDHURY MR B KAUSHIK MR. S H ZAMAN

43	<a href="#">Cont.Cas(C)/440/2020</a>	PUSPANJALI GOSWAMI <b>Versus</b> PRITAM SAIKIA AND ANR.	MR. D C BORAH MR. K M HASSAN	MR. D SAIKIA MR. N J KHATANIAR MS. N PHUKAN MR B KAUSHIK MR. K P PATHAK
44	<a href="#">I.A.(Civil)/679/2020</a> IN WP(C)/6274/2018(D/O) in WP(C)/6274/2018	AJIM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN	SC, ELEM. EDU GA, ASSAM SC, BTC
45	<a href="#">Cont.Cas(C)/372/2023</a>	AMAR SHEEL AND 2 ORS <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (r-2)
<b>WITH</b>				
46	<a href="#">Cont.Cas(C)/370/2023</a>	NIRANJAN BORDOLOI <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2)
<b>WITH</b>				
47	<a href="#">Cont.Cas(C)/373/2023</a>	MD. ABUL KALAM <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (r-2) MR. R MAZUMDAR (r-2) MR. P K BORAH (r-2)
<b>WITH</b>				
48	<a href="#">Cont.Cas(C)/385/2023</a>	SWARNA PRAVA BORDOLOI AND ANR <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS	MR S NEOGI MR. R MAZUMDAR (R-1) MR B KAUSHIK MR B KAUSHIK
49	<a href="#">Cont.Cas(C)/445/2023</a>	PRASUN CHANDA <b>Versus</b> NARAYAN KONWAR AND 5 ORS.	DR G J SHARMA MR S NATH	MR S M T CHISTIE (R-1,5,6) MS K DAS (r-1)
50	<a href="#">WP(C)/6225/2023</a>	MANABENDRA KR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	GA, ASSAM SC, SEC. EDU.
51	<a href="#">Review.Pet./59/2024</a> WITH WP(C)/6453/2019(D/O), WP(C)/8386/2019 (D/O), Review.Pet./177/2022 (D/O)	ANITA MECH <b>Versus</b> THE UNION OF INDIA AND 17 ORS	MS. K JAIN	GA, ASSAM SC, NHAI MR. D J DAS(R-1) DY.S.G.I. SC, KARBI ANGLONG
52	<a href="#">Cont.Cas(C)/387/2024</a>	ANJUWARA KHATUN <b>Versus</b> SURANJANA SENAPATI	MR. M ALI H R KHAN	
53	<a href="#">WP(C)/1849/2024</a>	JAMIR HUSSAIN AND 33 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R ALI MR M SHELM MR M Z SHAH	SC, ELEM. EDU GA, ASSAM MS A HUSSAIN (R-9) R BEGUM (R-9) H G DAISY (R-9) MR N ZAMAN (R-9)
54	<a href="#">I.A.(Civil)/2708/2024</a> in Cont.Cas(C)/360/2022	BIJOY KUMAR DOLEY <b>Versus</b> JOYRAM HAZARIKA ,	MRS. K DEVI MS S A KHALIFA	
<b>WITH</b>				
	<a href="#">Cont.Cas(C)/360/2022</a>	BIJOY KUMAR DOLEY <b>Versus</b> JOYRAM HAZARIKA	MRS. K DEVI MS S A KHALIFA	
55	<a href="#">I.A.(Civil)/2710/2024</a> in Cont.Cas(C)/370/2022	MUKHESWAR CHINTEY AND 3 ORS <b>Versus</b> SRI NARAYAN KONWAR, IAS AND TWO ORS	MR J PAYENG MS A PAYENG	
<b>WITH</b>				
	<a href="#">Cont.Cas(C)/370/2022</a>	MUKHESWAR CHINTEY AND 3 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 2 ORS	MR J PAYENG	MR. D SAIKIA (r-1) MR. N J KHATANIAR (r-1) MR. A PHUKAN (r-1)



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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/75/2024</a>	TARUN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. L DEVI (LEGAL AID COUNSEL)	PP, ASSAM
2	<a href="#">CRL.A(J)/76/2024</a>	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J DAS	PP, ASSAM
<b>ORDERS</b>				
3	<a href="#">Crl.A./329/2023</a> 1 Y 1 M 14 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	RATUL BHARALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	PP, ASSAM
4	<a href="#">Crl.A./408/2023</a> WITH OFFICE NOTE, LCR 4 FILES	JINNAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1077/2023</a> <b>in</b> Crl.A./408/2023	JINNAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
5	<a href="#">Crl.A./468/2023</a> WITH OFFICE NOTE, CLR 3 FILES	MD. ABUL BASHAR @ ABDUL BASHAR <b>Versus</b> THE STATE OF ASSAM AND ANR. E	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
6	<a href="#">I.A.(Crl.)/910/2023</a> WITH LCR 4 FILES, FIXED <b>in</b> Crl.A./363/2023	MD. SHAHIL KHAN @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MD. A MATLIB	MR S DUTTA ( LEGAL AID COUNSEL FOR R-2) MR. S DUTTA, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./363/2023</a>	MD. SHAHIL KHAN @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MR S BORTHAKUR MD. A MATLIB MR H P NEPAL A R HAZARIKA	MR S DUTTA ( LEGAL AID COUNSEL FOR R-2) MR. S DUTTA, LEGAL AID COUNSEL FOR R-2 PP, ASSAM

7	<a href="#">I.A.(CrI.)/27/2024</a> WITH OFFICE NOTE, LCR 5 FILES in CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./466/2023</a>	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM
8	<a href="#">CrI.A./5/2024</a>	ROHIMUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/32/2024</a> in CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
9	<a href="#">CRL.A(J)/56/2024</a> WITH OFFICE NOTE, LCR 5 FILES	BADAL TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. L DEVI PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/538/2024</a> in CRL.A(J)/56/2024	BADAL TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. L DEVI PP, ASSAM
10	<a href="#">CrI.A./136/2024</a> WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	ARMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG MRS. R RONGMEI(R-2) MS. J GHOSH(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/432/2024</a> in CrI.A./136/2024	ARMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG PP, ASSAM
11	<a href="#">I.A.(CrI.)/469/2024</a> WITH LCR 3 FILES, B/O in CrI.A./158/2024	RAVI KUMAR BHOWEL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./158/2024</a>	RAVI KUMAR BHOWEL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI PP, ASSAM
12	<a href="#">I.A.(CrI.)/865/2024</a> in CRL.A(J)/7818/2024	KAMAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/7818/2024</a> (Filing Number)	KAMAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR G	MS B R A SULTANA
		<b>HEARING</b>	
13	<a href="#">CrI.A./70/2018</a> PART-HEARD, WITH LCR 7 FILES, P.B.-2, FIXED	SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/125/2019</a> in CrI.A./70/2018	SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA PP, ASSAM
14	<a href="#">Mat.App./59/2023</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B MR. S K GHOSH MS F AHMED

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3432/2024</a> FIXED	DHARITRI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 16/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
HONOURABLE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Review.Pet./53/2024</a> B/O, IN WP(C)/7388/2023 (D/O)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR <b>Versus</b> PHUKAN CHANDRA TALUKDAR AND ORS	MR. P N GOSWAMI MR. S P SHARMA	MR S MUKTAR(R-1)
	<b>WITH</b>			
2	<a href="#">Review.Pet./57/2024</a> IN WP(C)/7392/2023 (D/O)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR <b>Versus</b> BHRIGUPATI TALUKDAR AND ORS	MR. P N GOSWAMI MR. S P SHARMA	MR S MUKTAR(R-1)
	<b>WITH</b>			
3	<a href="#">Review.Pet./61/2024</a> IN WP(C)/7389/2023 (D/O)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR. <b>Versus</b> MADAN CHANDRA NATH AND 4 ORS.	MR. P N GOSWAMI MR. S P SHARMA	MR S MUKTAR (P-1)

LEAVE NOTE OF ADVOCATES FOR 16/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday,16th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2606/2024</a>	LUTFAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
2	<a href="#">Bail Appln./2608/2024</a>	TARIK AZIZ <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
3	<a href="#">Bail Appln./2706/2024</a>	KARUNA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
4	<a href="#">Bail Appln./2707/2024</a>	DIPSHIKHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
5	<a href="#">Bail Appln./2770/2024</a>	TULLDDI ALI @ TULLADI ALI @ KULLADI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	PP, ASSAM
6	<a href="#">Bail Appln./2771/2024</a>	GAURAV GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
7	<a href="#">Bail Appln./2776/2024</a>	JABRUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
8	<a href="#">Bail Appln./2785/2024</a>	SAFIK ALI ALIAS SHAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MD S ALI MR M RAHMAN	PP, ASSAM
9	<a href="#">Bail Appln./2788/2024</a>	JINTU MONI CHOUDHUR <b>Versus</b> THE STATE OF ASSAM	MS. S E AHMED MD A A HUSSAIN M AHMED	PP, ASSAM
10	<a href="#">Bail Appln./2789/2024</a>	ACHIRUDDIN <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
11	<a href="#">Bail Appln./2790/2024</a>	RATAN ROBIDAS AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

**MOTION**

12	<a href="#">Tr.P.(CrI.)/34/2024</a> FIXED	PRATIMA SAIKIA AND 2 ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND ANR	MR D K MEDHI MR D K MEDHI P BORUAH P BORUAH MR. T TAPAK	PP, A P
13	<a href="#">AB/2439/2024</a>	TULBAR ALI @ TULABAR ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
14	<a href="#">AB/2440/2024</a>	SARUMAI DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
15	<a href="#">AB/2443/2024</a>	LAL BHANU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
16	<a href="#">AB/2444/2024</a>	RISHI RAJ SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR P NEOG	PP, ASSAM
17	<a href="#">AB/2445/2024</a>	PRADYUT DEY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R DEV MS. S BARAT	PP, ASSAM

**ADMISSION**

18	<a href="#">Crl.Pet./1084/2018</a> FIXED	SAIDUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	M. HOSSAIN (R-2) PP, ASSAM
19	<a href="#">Tr.P.(CrI.)/46/2023</a> FIXED	MAINUL ISLAM AND ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K TALUKDAR MR S ISLAM A BEGUM	MR H R CHOUDHURY (R-3) S. TALUKDAR (R-3) PP, ASSAM
20	<a href="#">Crl.Pet./90/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	PALASH RANJAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
21	<a href="#">Crl.Pet./872/2023</a>	RAJIV PRASAD AND 5 ORS <b>Versus</b> RANI KUMARI	MR G N SAHEWALLA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	MR. S P ROY JYOTISH DAS MS P DEY

**WITH**

	<a href="#">I.A.(CrI.)/50/2024</a> in Crl.Pet./872/2023	RANI KUMARI, <b>Versus</b> RAJIV PRASAD AND 5 ORS	MR. S P ROY JYOTISH DAS	MR G N SAHEWALLA
22	<a href="#">Crl.Pet./930/2023</a> FIXED	MINU SUBBA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MR. P SARMAH (R-2) MR. B CHAKRAVARTY (R-2) MR. S UPADHAY(R-2) PP, ASSAM
23	<a href="#">Crl.Pet./1040/2023</a> WITH LCR 5 FILES, FIXED	SAMSUL HOQUE AND GABBAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
24	<a href="#">Crl.A./298/2024</a>	GOLAPI BORO <b>Versus</b> SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY PP, ASSAM

**BAIL HEARING (BA)**

25	<a href="#">Bail Appln./1762/2024</a> WITH CASE RECORD(SCANNED COPY)	ABDUL RASHID <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO N NEOG MS. S KOUR	PP, ASSAM
26	<a href="#">Bail Appln./2327/2024</a> FIXED	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM



27	<a href="#">Bail Appln./2440/2024</a> FIXED	ABDUL SALAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
28	<a href="#">Bail Appln./2480/2024</a> FIXED	SAHAR ALI @ SOHOR ALI <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR J ISLAM M BEGUM	PP, ASSAM
29	<b>WITH</b> <a href="#">AB/2121/2024</a>	HAJARAT ALI SHEIKH @ HOJOROT ALI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR J ISLAM M BEGUM	MR. S K M ALOMGIR(INFORMANT) MR A ISLAM (INFORMANT) PP, ASSAM M SARKAR(INFORMANT)
30	<b>WITH</b> <a href="#">Bail Appln./2676/2024</a>	NOSER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. N NASRIN MD H R AHMED MR J ISLAM M BEGUM	PP, ASSAM
31	<a href="#">Bail Appln./2587/2024</a> FIXED	ABZAL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
32	<a href="#">Bail Appln./2658/2024</a> FIXED	AZGAR ALI @ AZGOR ALI MONDOL <b>Versus</b> THE STATE OF ASSAM	MR G U AHMED MR. R ISLAM	PP, ASSAM
33	<a href="#">Bail Appln./2715/2024</a> FIXED	PANKAJ DHAR SAIKIA @ PANKAJ SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<b>BAIL HEARING</b>				
34	<a href="#">AB/1224/2024</a> FIXED	RANJAN PEGU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
35	<a href="#">AB/1346/2024</a> FIXED	SAJIDUR RAHMAN @ BOGA <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
36	<a href="#">AB/1624/2024</a> FIXED	MRS. DIPA DEKA MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
37	<a href="#">AB/1771/2024</a> FIXED	SAIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
38	<a href="#">AB/1808/2024</a> FIXED	RILYAS ISLAM <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR. J UDDIN	PP, ASSAM
39	<a href="#">AB/1815/2024</a> FIXED	JAHURA KHATUN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR. J UDDIN	PP, ASSAM
40	<a href="#">AB/1993/2024</a> FIXED	SUFIA KHATUN MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR H A AHMED MR. I U CHOWDHURY	PP, ASSAM
41	<a href="#">AB/2012/2024</a> FIXED	KHAJEN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
42	<b>WITH</b> <a href="#">AB/1928/2024</a>	JALAL ALI <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
43	<a href="#">AB/2024/2024</a> FIXED	MD. AJIBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

44	<a href="#">AB/2034/2024</a>	NABA KRISHNA MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR S J CHOUDHURY	PP, ASSAM
45	<a href="#">AB/2120/2024</a> FIXED	DILOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. H NATH MR. D GOGOI	PP, ASSAM
46	<a href="#">AB/2144/2024</a> FIXED	RAIZUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
47	<a href="#">AB/2235/2024</a> FIXED	AKTAB HUSSAIN ALIAS TAJ ANSARI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
48	<a href="#">AB/2265/2024</a> FIXED	MINARUL ISLAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
49	<a href="#">AB/2270/2024</a> FIXED	ASURUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A ALI MR. Y ALI MR. B A AHMED	PP, ASSAM
<b><u>ORDERS</u></b>				
50	<a href="#">I.A.(CrI.)/585/2020</a> AB 1553/2020(D/O) in AB/1553/2020	VIKRANT KUMAR RAY, <b>Versus</b> FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
51	<a href="#">CrI.A./477/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. M P CHOUDHURY MR. M DAS MR. S BATHARI A GAUTAM	MR A N AHMED(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1267/2023</a> in CrI.A./477/2023	SANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. M P CHOUDHURY MR. M DAS MR. S BATHARI A GAUTAM	PP, ASSAM
52	<a href="#">CrI.Pet./553/2023</a>	BIMAN HAZARIKA <b>Versus</b> POMPY BORAH HAZARIKA AND 2 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MS. SUDAKSHINA K. (R-2, R-3) MS. P BARUAH (R-2, R-3)
53	<a href="#">I.A.(CrI.)/838/2024</a> in CrI.Pet./684/2024	NAREN GOGOI <b>Versus</b> PREM UPADHYAY,	MR N ANIX SINGH	
54	<a href="#">I.A.(CrI.)/860/2024</a> in CrI.A./5161/2024	PROBITRA BORA <b>Versus</b> JITEN SARMAH	MR. I CHOUDHURY M INGTI	
	<b>WITH</b> <a href="#">CrI.A./5161/2024</a> (Filing Number)	PROBITRA BORA <b>Versus</b> JITEN SARMAH G	MR. I CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(CrI.)/5162/2024</a> (Filing Number)	PROBITRA BORA <b>Versus</b> JITEN SARMAH G	MR. I CHOUDHURY	
55	<a href="#">CrI.Pet./986/2024</a> FIXED	SHETAB UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B MALAKAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Pet./982/2024</a>	SAHEL AHMED @ LUKMAN ALI @ BOLAI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B MALAKAR	PP, ASSAM
57	<a href="#">I.A.(Civil)/2635/2024</a> in CRP(IO)/66/2024	NARAYAN KALITA <b>Versus</b> UTPAL KALITA	MR. S SAHU J DAS	

**HEARING**

58	<a href="#">Crl.Pet./768/2023</a> PART-HEARD, WITH LCR 1 FILE(SCANNED COPY), B/O	SALMA SAHIL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. M U MAHMUD (R-2,3) MR S H MAHMUD (R-2,3) MR S ISLAM (R-2,3) MR S AFRIDI (R-2,3) D J BARMAN (R-2,3) PP, ASSAM
59	<a href="#">Crl.Pet./41/2020</a> WITH LCR 1 FILE(SCANNED COPY), B/O	SHANTI KUMARI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K JAIN MR. P C SARKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,16th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">RSA/135/2021</a> WITH LCR, B/O	SMTI NALINI SAIKIA <b>Versus</b> SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	MR. P SUNDI (R-1,2,3,5)
	<b>WITH</b> <a href="#">I.A.(Civil)/2174/2021</a> in RSA/135/2021	SMTI NALINI SAIKIA <b>Versus</b> SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/17/2022</a> in RSA/135/2021	SMTI NALINI SAIKIA <b>Versus</b> SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. P BORAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/2526/2023</a> in RSA/135/2021	SMTI NALINI SAIKIA, <b>Versus</b> SRI CHANDAN DEV AND 4 ORS	MR. D MOZUMDER MR. S BISWAS MR P BORAH	MR. P SUNDI
<b>MOTION</b>				
2	<a href="#">CRP(IO)/410/2023</a>	BODIYAT JAMAL AND 3 ORS <b>Versus</b> MONOWARA BEWA AND 10 ORS (E)	MR. A ROSHID	
3	<a href="#">CRP/92/2024</a>	BISA MIYA AND ANR <b>Versus</b> HERO MOTO CORP. LTD. AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
4	<a href="#">CRP(IO)/347/2024</a>	ASSAM STATE HOUSING BOARD AND ANR <b>Versus</b> ALOK ROY AND ANR	MR. B J GHOSH MR. T GOGOI NAYANMONI KALITA	
5	<a href="#">CRP(IO)/348/2024</a>	JHELUM PAUL <b>Versus</b> APARAJITA DAS	MR. A PAUL MS. M M KALITA MR. A PAUL	
<b>ADMISSION</b>				
6	<a href="#">WP(C)/1951/2017</a>	GURUPAD DEV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.R ISLAM MR.U K NAIR MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	SC, EDUCATION

7	<a href="#">WP(C)/7800/2017</a>	SMT. JUNALI THAKURIA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.P J SAIKIA MR.A K GUPTA	MR P J DUTTA (r-5,6,7) SC, SECONDARY EDUCATION MR R S RONGHANG (r-5,6,7)
	<b>WITH</b> <a href="#">WP(C)/3119/2016</a>	SMT. JUNALI THAKURIA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.A K GUPTA	MR.S B PRASAD(R-5) SC, SECONDARY EDUCATION MR.A K SHAH(R-5)
9	<a href="#">WP(C)/5468/2018</a>	THE KATHALKUR ANCHALIK SENIOR MADRASSA <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SYED BURHANUR RAHMAN (R8-R16) MR A W AMAN (R8-R16) SC, SEC. EDU. SC, REVENUE
10	<a href="#">WP(C)/897/2019</a>	KALIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C BISWAS (R5) MR. S S BAROOAH (R-4) SUSHMITA SENGUPTA (R5) MR. P S BISWAS (R5) MS A BORAH (R5) SC, SEC. EDU.
11	<a href="#">WP(C)/1956/2020</a>	ROBIUL ISLAM MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, HIGHER EDU MR. J AHMED, (R-5) MS. R CHOUDHURY MR D. CHAKRABORTY
12	<a href="#">MACApp./480/2024</a>	SHYAMANTA KHARKA <b>Versus</b> SITA DEVI AND 2 ORS	MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN ABBASH U AHMED	
13	<a href="#">MACApp./481/2024</a>	ALI HUSSAIN <b>Versus</b> MD HASAN ALI AND 2 ORS	MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN ABBASH U AHMED	
14	<a href="#">MACApp./483/2024</a>	MUSSTT ASIBAN BEGUM AND ANR <b>Versus</b> SAMBHU SAHU AND 2 ORS	MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN ABBASH U AHMED	
15	<a href="#">MACApp./485/2024</a>	NAYAN MONI BORDOLOI <b>Versus</b> M/S UNTED INDIA INSURANCE CO LTD AND 2 ORS	A G CHOUDHURY	
16	<a href="#">MACApp./486/2024</a>	REKHA BASUMATARY <b>Versus</b> M/S UNITED INDIA INSURANCE CO LTD AND 2 ORS	A G CHOUDHURY	
17	<a href="#">MACApp./487/2024</a>	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> GHANA KANTA KONWAR AND 4 ORS	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/2834/2024</a> in <a href="#">MACApp./487/2024</a>	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> GHANA KANTA KONWAR AND 4 ORS	MR T KALITA MR. A KAKATI	
18	<a href="#">MACApp./488/2024</a> CAVT. NO.06392/024,	UNITED INDIA INSURANCE CO LTD. <b>Versus</b> DIPAMONI BORBORAH AND 7 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR D KALITA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2835/2024</a> in <a href="#">MACApp./488/2024</a>	UNITED INDIA INSURANCE CO LTD <b>Versus</b> DIPAMONI BORBORAH AND 7 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR D KALITA FOR CAVEATOR
<b>BAIL HEARING (BA)</b>				
19	<a href="#">Bail Appln./1474/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL GAFFAR @ ASHOBA <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				

20	<a href="#">RSA/8/2024</a>	ON THE DEATH OF SOLE APPELLANT ( ABONI NATH SARMAH), HIS LEGAL HEIRS <b>Versus</b> SRI PORITOSH BHARADWAJ AND 2 ORS	MR. B K BHATTACHARJEE DR. R SARMAH MS P SAHA MR. U B SARMA MRS. G SARMA	MS. P BHATTACHARYA MR. A BORUA
	<b>WITH</b> <a href="#">I.A.(Civil)/615/2024</a> in RSA/8/2024	ON THE DEATH OF SOLE APPELLANT ( ABONI NATH SARMAH), HIS LEGAL HEIRS KAPLANA DEVI AND 2 ORS <b>Versus</b> SRI PORITOSH BHARADWAJ AND 2 ORS	MR. U B SARMA	MR. T J MAHANTA
21	<a href="#">RSA/21/2024</a>	DIMBESWAR DUTTA AND 2 ORS. <b>Versus</b> MOON BORAH AND 7 ORS.	MR. P BORDOLOI MR D BHUYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/337/2024</a> in RSA/21/2024	DIMBESWAR DUTTA AND 2 ORS. <b>Versus</b> MOON BORAH AND 7 ORS.	MR. P BORDOLOI MR D BHUYAN	
22	<a href="#">RSA/76/2024</a>	SMTI. BHABANI PAYENG TAID <b>Versus</b> STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM
23	<a href="#">RSA/84/2024</a>	HAMID ALI AND ANR <b>Versus</b> JARINA BIDHAVA AND 4 ORS	MR. L TALUKDAR MR M R ISLAM MR H TALUKDAR N TALUKDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/1546/2024</a> in RSA/84/2024	HAMID ALI AND ANR <b>Versus</b> JARINA BIDHAVA AND 4 ORS	MR. L TALUKDAR MR M R ISLAM MR H TALUKDAR N TALUKDAR	
<b><u>ORDERS</u></b>				
24	<a href="#">CRP(IO)/88/2022</a> PART-HEARD, WITH OFFICE NOTE, FIXED <b>WITH</b> <a href="#">I.A.(Civil)/1659/2022</a> in CRP(IO)/88/2022	MONTUL KUMAR NATH <b>Versus</b> SUDESH KUMAR SINGH AND ANR	MD. M U AHMED	MR B PUSHILAL (r-2)
		MONTUL KUMAR NATH <b>Versus</b> SUDESH KUMAR SINGH AND ANR	MD. A SAHAD	
25	<a href="#">MC/2950/2012</a> IN RSA SL.NO. 187629	MD AMJAT ALI, <b>Versus</b> MILITARY SMABAI KRISHI PUM,	MR.P KATAKI MRM HALOI	
26	<a href="#">MC/603/2015</a> CAVT. NO. 1745/2014 IN RSA SL.NO. 232547	GURU PRASAD SARMA and 3 ORS <b>Versus</b> ON THE DEATH OF LATE PUSPA CHANDRA SARMA HIS LEGAL HEIRS- and 5 ORS,	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MS.N GOSWAMI FOR CAVEATOR
27	<a href="#">Cont.Cas(C)/795/2015</a>	SATYA BHUYAN <b>Versus</b> PRITAM SAIKIA and 5 ORS.	MR.P TALUKDAR MS.A DAS	MR.B J TALUKDAR(R-4) MS U DAS(R-6) MR.R MAZUMDAR(R-1,2,3 & 5) MS.A VERMA(R-6) MS.S KHANIKAR(R-6) MR.R M DEKA(R-2) MR.N SARMA(R-1,2,3 & 5) MR.D CHETIAR-1,2,3and5
28	<a href="#">Cont.Cas(C)/804/2015</a>	DAL PATHAK <b>Versus</b> DR. PRAKASH SHARMA	MR.S K MEDHI MS.B DEKA	MR.SHEIKH UKTAR MR.H K CHOUDHURY
	<b>WITH</b> <a href="#">WP(C)/5202/2015</a>	DAL PATHAK <b>Versus</b> THE UNION OF INDIA and 8 ORS,	MR.S K MEDHI MR. S DUTTA (R1) MS.B DEKA MS B PHANGCHOPI (R1)	C.G.C. MS.R DEVI ASSTT.S.G.I. MR.K H CHOUDHURY(R- 6,7&8) MR.SHEIKH UKTAR(R- 6,7&8)

30	<a href="#">WP(C)/1280/2015</a> WITH OFFICE NOTE	THE BANMUKH ME SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, ELEMENTARY EDUCATION(R1-5)
31	<a href="#">RSA/3/2018</a>	ASMINA KHATUN <b>Versus</b> SAHED ALI AND ORS	MR Z MUKIT MR. A SATTAR H K BARUAH	MS. R CHOUDHURY (R1, R3, R4) H AHMED, (R 1, 3 and 4) MS. B. HAZARIKA(R2.1 TO 2.4)
32	<a href="#">RSA/92/2018</a>	SRI HALIRAM NATH <b>Versus</b> SMTI PAKHILA DEVI and 5 ORS	MR Z MUKIT MR. A SATTAR MR H K BARUAH	MR. D SARMA (R1-R3) MR. ABU JAHID (R1-R3)
33	<a href="#">WP(C)/3788/2018</a>	DIPTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D K KOTOKY MR. N D SARMA	SC, ELEM. EDU GA, ASSAM
34	<a href="#">WP(C)/6844/2018</a>	NAIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U C RABHA MR. A MANNAF	SC, SEC. EDU.
35	<a href="#">RSA/268/2019</a>	JOY RAM BHOR AND 3 ORS. <b>Versus</b> ABDUL MANNAN AND ANR	MS L R NAG MR. S BANIK MR K K GHOSH	MR F A LASKAR MR. D H MOZUMDER
36	<a href="#">RSA/114/2020</a>	MD. ALTAF HUSSAIN <b>Versus</b> ASIQUE UDDIN MAZUMDAR AND 11 ORS.	MR. S P CHOUDHURY	MR. M H RAJBARBHUIYAN (R-6) MRS R CHETRI (R-6)
37	<a href="#">RSA/113/2021</a>	ON THE DEATH OF AMAL DAS HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY 1.1) SMT. SARADA DAS <b>Versus</b> SMTI. PARUL DAS AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
38	<a href="#">I.A.(Civil)/1550/2021</a> in WP(C)/2915/2019	SANJAY KUMAR SUTRADHAR AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM MR. S R RABHA SC, N C T E SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/2915/2019</a>	SANJAY KUMAR SUTRADHAR AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI SC, FINANCE	SC, ELEM. EDU SC, BTC
39	<a href="#">Test.App./14/2022</a> WITH LCR	TIMIR BORAH <b>Versus</b> KANGKAN BORA ND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. S. BISWAS	M ALAMGEER MR. D GOSWAMI MR. A. ALAM MS. RIA TIWARI
40	<a href="#">I.A.(Civil)/41/2022</a> in WP(C)/157/2021	SAMORENDRA KR SENGUPTA <b>Versus</b> THE CHAIRMAN, BOARD OF GOVERNORS SAINIK SCHOOL SOCIETY AND ORS	MR. S A HUSSAIN MR D J HALOI	ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/157/2021</a>	SAMORENDRA KR SENGUPTA <b>Versus</b> THE CHAIRMAN AND 4 ORS	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	MRS. A GAYAN (R-4) ASSTT.S.G.I. MS. R PATHAK (SC, CBSE, R-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/718/2021</a> in WP(C)/157/2021	SAMORENDRA KR. SENGUPTA <b>Versus</b> THE CHAIRMAN AND 4 ORS.	MR D J HALOI	MRS. A GAYAN ASSTT.S.G.I.
41	<a href="#">RSA/110/2022</a>	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. <b>Versus</b> ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	DR G J SHARMA (r-1 to 8) MR S NATH (r-1 to 8)

	<b>WITH</b> <a href="#">I.A.(Civil)/1922/2022</a> in RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. <b>Versus</b> ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
42	<a href="#">I.A.(Civil)/957/2022</a> in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM <b>Versus</b> ABDUL GANI,	MR. B BARUAH	
	<b>WITH</b> <a href="#">RSA/50/2014</a>	MRS. RASHMI BEGUM and 7 ORS, <b>Versus</b> ABDUL GANI,	MR.C BARUAH MR.D BARUAH MR.T BARUAH	MR.R ALI MR.H N ISLAM
	<b>WITH</b> <a href="#">I.A.(Civil)/956/2022</a> in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM <b>Versus</b> ABDUL GANI,	MR. B BARUAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/958/2022</a> in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM <b>Versus</b> ABDUL GANI,	MR. B BARUAH	
43	<a href="#">RSA/84/2023</a>	KALPANA TERON <b>Versus</b> MOBIN ALI DEWAN AND ORS.	MR. A SATTAR MR R K MOUR MR A SARMA MR Y KOTHARI	MR. P D NAIR (r-1 TO 4) MR G ALAM (r-1 TO 4) MR. F AHMED (r-1 TO 4) MR. H ROHMAN (r-1 TO 4)
44	<a href="#">MFA/100/2023</a> WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SHOHIDUL ISLAM AND ANR E	MR. S K GOSWAMI MR. R SHARMA	MR. M KHAN (R-1) MS J AKTAR (R-1)
45	<a href="#">I.A.(Civil)/2819/2023</a> in RSA/8276/2023	NUMALIGARH REFINERY LTD. AND ANR. <b>Versus</b> BALIRAM SINGH AND ANR.	MR. S S ROY MS. S KAKATI MS. M. KONYAK. W	MR G N SAHEWALLA (R-1) MR. N SHARMA (R-1) B K SINGHA (R-1)
	<b>WITH</b> <a href="#">RSA/8276/2023</a> (Filing Number)	NUMALIGARH REFINERY LTD. AND ANR. <b>Versus</b> BALIRAM SINGH AND ANR. A	MR. S S ROY	
46	<a href="#">RSA/7/2024</a>	MANIK GHOSH <b>Versus</b> MANU RAM TUMUNG AND 5 ORS	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	
47	<a href="#">MFA/43/2024</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S VINAYAK LOGISTIC	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
	<b>WITH</b> <a href="#">I.A.(Civil)/2182/2024</a> in MFA/43/2024	UNION OF INDIA <b>Versus</b> M/S VINAYAK LOGISTIC	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
48	<a href="#">I.A.(Civil)/1329/2024</a> in Mat.App./62/2023 (D/O) in Mat.App./62/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA	
	<b>WITH</b> <a href="#">MC/31/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. FIRUZ KHAN MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA	



49	<a href="#">I.A.(Civil)/2352/2024</a> FIXED in MFA/4/2024	PANNA BEGUM BHUYAN AND ANR. <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MD E AHMED MR. F A HASSAN	MR. R C PAUL MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MD E AHMED MR. F A HASSAN
	<b>WITH</b> <a href="#">MFA/4/2024</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> PANNA BEGUM BHUYAN AND ANR.	MR. R C PAUL	MR. N HAQUE (r-2) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2) MD E AHMED (r-1) MR. F A HASSAN (r-1)
50	<b>WITH</b> <a href="#">MFA/5/2024</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> WAHIDA BEGUM AND ANR.	MR. R C PAUL	MR. N HAQUE (r-2) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2) MD E AHMED (r-1) MR. F A HASSAN (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2503/2024</a> in MFA/5/2024	WAHIDA BEGUM, <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MD E AHMED MR. F A HASSAN	MR. R C PAUL MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2)
51	<a href="#">I.A.(Civil)/2561/2024</a> WITH LCR, FIXED in RSA/209/2017	SMTI MADHABI MAZUMDER, <b>Versus</b> ON THE DEATH OF PANKAJ KUMAR DAS @ PANKAJ DAS		
	<b>WITH</b> <a href="#">RSA/209/2017</a>	ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS <b>Versus</b> SMTIMADHABI MAZUMDER	MR.G C PHUKAN	MR.P C DEY MR.I HAQUE MS.S PAUL
52	<a href="#">I.A.(Civil)/2648/2024</a> WITH LCR, FIXED in RSA/216/2017	MD AJIJUL HOQUE and 2 ORS <b>Versus</b> MUSSTT MULUKJAN NESSA and 5 ORS H	MR.B BANERJEE MR. A MOBARAQUE MR. A MOBARAQUE	MR.P KATAKI(R- 1-6) MR.I CHOUDHURY(R- 1-6) MRM HALOI(R- 1-6) MS. J DEVI
	<b>WITH</b> <a href="#">RSA/216/2017</a>	MD AJIJUL HOQUE and 2 ORS <b>Versus</b> MUSSTT MULUKJAN NESSA and 5 ORS	MR.B BANERJEE MS.C MOZUMDAR MR.A MOBARAQUE	MR.P KATAKI(R- 1-6) MR.I CHOUDHURY(R- 1-6) MRM HALOI(R- 1-6) MS.J DEVIR- 1-6
53	<b>WITH</b> <a href="#">RSA/232/2017</a>	MAINUL HOQUE and ANR <b>Versus</b> MUSSTT MULUKJAN NESSA and 5 ORS	MR.B BANERJEE MS.C MOZUMDAR MR.A MOBARAQUE	
	<b>WITH</b> <a href="#">I.A.(Civil)/2649/2024</a> in RSA/232/2017	MAINUL HOQUE and ANR <b>Versus</b> MUSSTT MULUKJAN NESSA and 5 ORS	MR.B BANERJEE MR.A MOBARAQUE	MR.P KATAKI(R- 1-6) MR.I CHOUDHURY(R- 1-6) MRM HALOI(R- 1-6)
<b>HEARING</b>				
54	<a href="#">RFA/120/2018</a> WITH LCR, FIXED	BONGAIGAON REFINERY <b>Versus</b> ON THE DEATH OF LATE RANJIT GHOSH HIS LEGAL HEIRS SMT. AJITA GHOSE AND 2 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
	<b>WITH</b> <a href="#">I.A.(Civil)/3237/2018</a> in RFA/120/2018	BONGAIGAON REFINERY <b>Versus</b> RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/4238/2018</a> in RFA/120/2018	BONGAIGAON REFINERY <b>Versus</b> RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA	

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,16th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/1286/2023</a> B/O	BIJOY DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
<b>MOTION</b>				
2	<a href="#">WP(C)/189/2024</a> FIXED	MANTU BURAGOHAİN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR P NEOG (r-6)
3	<b>WITH</b> <a href="#">WP(C)/7544/2023</a>	BULON GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR. S SAHU	GA, ASSAM MR B DEB (r-4,5) MR. R DE (r-6) MS. P BHATTACHARYA (r-4,5) MR P NEOG (r-6) MS. D PATHAK (r-6)
4	<a href="#">WP(C)/604/2024</a> FIXED	JAGDISH SAHU AND ANR <b>Versus</b> THE STATE OF WEST BENGAL AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM MR P NEOG (r-2)
5	<a href="#">WP(C)/4559/2024</a> FIXED	BIRBAHU BASUMAATARY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP
6	<a href="#">WP(C)/4563/2024</a> FIXED	BIMALA DEVI AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/4571/2024</a> FIXED	FAYJUL HOQUE BARBHUIYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, NHIDC
8	<a href="#">WP(C)/4694/2024</a>	M/S RASIDUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
9	<a href="#">WP(C)/4695/2024</a>	SANTOSH ALI @ SHONTOSH ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	GA, ASSAM SC, REVENUE
10	<a href="#">WP(C)/4700/2024</a>	ASHRAFUL ALAM <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 2 ORS	MR. S SINHA MS. M SHARMA M. KALITA	GA, ASSAM SC, GMC

**ADMISSION**

11	<a href="#">WP(C)/3870/2016</a> PART-HEARD, FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p-3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P-1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
12	<a href="#">WP(C)/2978/2017</a>	BAPAN BASUMATARY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.S ROY MR.D C C PHUKAN MRS.J GOGOI	GA, ASSAM SC, BTC
13	<a href="#">WP(C)/3047/2017</a>	ALIMUDDIN and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.F A HASSAN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MRS.F BEGUM(R- 5&6) MR.A MANNAFR- 5and6
14	<a href="#">WP(C)/7732/2017</a>	BAJRANG TEA and INDUSTRIES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. S DEKA MS.J BORA MR.B DUTTA MR.D TUMUNG	MR G P BHOWMIK, SR. ADV (R-5) GA, ASSAM MS M KALITA (R-5) MS P CHETIA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	<a href="#">WP(C)/7943/2017</a>	KAMAL LOCHAN DEV GOSWAMI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR. R BORPUJARI(R-1), SC, REVENUE DEPARTMENT
16	<a href="#">WP(C)/875/2018</a>	RANJIT DAS AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K R PATGIRI MR. C DAS MRS. C DAS	GA, ASSAM SC, NHAI ASSTT.S.G.I.
17	<a href="#">WP(C)/363/2019</a>	BIPUL KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH	GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/440/2019</a> CAVT. NO.1360/2018 WITH CAVT. 2360/2018	SUCHITRA HIRA AND 8 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M K CHOUDHURY MR. N BARUAH	MR R K DUTTA (R2, R3) MR. R DUBEY (R6) MR. N BORUAH (R2, R3) MS. M DAS MRS. M DAS MS. A B KAYASTHA (R6) MR. A N I HUSSAIN (R6) ASSTT.S.G.I. FOR CAVEATOR
19	<a href="#">WP(C)/499/2019</a>	DIPAK CH. DAS AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A AHMED MISS M GOGOI	GA, ASSAM MR. P S DEKA SC, L R DEPT.
20	<a href="#">WP(C)/933/2019</a>	MAYARUN BIBI LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, REVENUE
21	<a href="#">WP(C)/1398/2019</a>	HOJAI FISH MARKET ASSOCIATION AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM MRS. S ROY (R3) MR P BANERJEE (R3) MS A DAS (R3) SUSHMITA SENGUPTA (R3)
22	<a href="#">WP(C)/7646/2019</a>	SANDEEP KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D DAS MR. M K DAS MR. B D DEKA MS J SAIKIA N CHAUDHURY	GA, ASSAM SC, REVENUE
23	<a href="#">WP(C)/7652/2019</a>	HALIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A ISLAM MD H R AHMED	GA, ASSAM SC, REVENUE
24	<a href="#">WP(C)/2543/2020</a>	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S U AHMED MR. A ULLAH	GA, ASSAM

25	<a href="#">WP(C)/2550/2020</a>	ABBAS SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA	GA, ASSAM
26	<a href="#">WP(C)/2588/2020</a>	MRIDUL SINGHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR	GA, ASSAM MS. K SAIKIA SC, EXCISE DEPTT.
27	<a href="#">WP(C)/5550/2021</a>	AROON SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM MR. A R SHOME (r-3,4) RAJ HAZARIKA (r-3,4) SC, REVENUE
28	<a href="#">WP(C)/7257/2021</a>	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. J M GOGOI (R-5) SC, GMC SC, GDD
29	<b>WITH</b> <a href="#">WP(C)/2551/2019</a>	NAZRA AHMED <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. M J BARUAH	MR. P KATAKI MRS R BEGUM MR D KALITA SC, GMC
30	<b>WITH</b> <a href="#">WP(C)/4438/2020</a>	NUREJA BEGUM AND 2 ORS. <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
31	<a href="#">WP(C)/1591/2023</a> FIXED	SHANKARDEV VIDYA NIKETAN <b>Versus</b> THE PRINCIPAL SECRETARY, KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	SC, K A A C
32	<a href="#">WP(C)/3021/2023</a> FIXED	ESTEEM BUS OWNERS ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, TRANSPORT
33	<a href="#">WP(C)/3186/2023</a> B/O	RAM SUNDAR SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P DAS GUNJAN DAS	GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/6239/2023</a>	BABUL AHMED SODIOL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R PHUKAN	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/7562/2023</a> FIXED	JUGAL KISHOR PAREEK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S SAHU MR. T BHARALI MS A ROY	MR G N SAHEWALLA (R 5) GA, ASSAM MR. P S BHATTACHARYYA(R-3) MR. P S BHATTACHARYYA(R-3) MR M SAHEWALLA (R 5) MR H K SARMA (R 5) MS K BHATTACHARYYA (R 5) MS K SARMA (R 5)
36	<a href="#">WP(C)/2802/2024</a> FIXED	ANJALI GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D. BORAH	GA, ASSAM SC, REVENUE
37	<a href="#">WP(C)/2897/2024</a>	BOGEN OZA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MR. N ISLAM M KHATUN I AMIN	GA, ASSAM SC, REVENUE
38	<a href="#">WP(C)/2921/2024</a> CAVT. NO.04922/024,	RAKIB AHMED MAZUMDER AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, CO OP MR. M H LASKAR FOR CAVEATOR
<b>ORDERS</b>				
39	<a href="#">WP(C)/3232/2016</a>	HIFZUR RAHMAN LASKAR and 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS.S B CHOUDHURY MR.S K DAS	GA, ASSAM

40	<a href="#">WP(C)/5230/2018</a>	GAUTAM UZIR <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. B. CHOUDHURY (R-10) MRS. A GAYAN (CGC, R1-R3) MR. I. CHOUDHURY (AMICUS CURIAE) MR. P. NAYAK (R-10) MS. N. BORDOLOI (R-10) SC, HEALTH AND F W ASSTT.S.G.I.
41	<a href="#">WP(C)/3653/2019</a> WITH OFFICE NOTE	GOPAL CH. MONDAL AND 140 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN MR. A SARMA MR. S CHOWDHURY
42	<a href="#">I.A.(Civil)/2550/2023</a> in <a href="#">WP(C)/7267/2018</a>	MUNIN BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ROY
	<b>WITH</b> <a href="#">WP(C)/7267/2018</a>	BHARATI BORO AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A ROY MR S SHARMA
43	<a href="#">Cont.Cas(C)/227/2024</a>	SMT SANGITA DEVI DAS AND ANR <b>Versus</b> SRI GYANENDRA DEV TRIPATHI, IAS	MR. U J SAIKIA
44	<a href="#">Cont.Cas(C)/341/2024</a>	MUSTAQUE AHMED TALUKDAR <b>Versus</b> SRI ANURAG JAIN AND ORS	MR. A H M R CHOUDHURY MR J H LASKAR
45	<a href="#">WP(C)/1692/2024</a>	APURBA KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR
46	<a href="#">I.A.(Civil)/2081/2024</a> in <a href="#">Cont.Cas(C)/175/2024</a>	ANIL DAS, <b>Versus</b> RAMJI RAY AND ORS	MR K BHUYAN MR. M U E BHUYAN
	<b>WITH</b> <a href="#">Cont.Cas(C)/175/2024</a>	RAMJI RAY <b>Versus</b> 3) SMTI GAYATREE BORI BORA	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI
47	<a href="#">I.A.(Civil)/2215/2024</a> IN <a href="#">WP(C) 4271/2012(D/O)</a> in <a href="#">WP(C)/4271/2012</a>	RISHI GUPTA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R J DAS
48	<a href="#">I.A.(Civil)/2622/2024</a> in <a href="#">Cont.Cas(C)/270/2022</a>	NILAMBAR DAS <b>Versus</b> JAYANT NARLIKAR AND ORS	MR. K R PATGIRI
	<b>WITH</b> <a href="#">Cont.Cas(C)/270/2022</a>	NILAMBAR DAS <b>Versus</b> JAYANT NARLIKAR AND ORS.	MR. K R PATGIRI MRS. C DAS
49	<a href="#">WP(C)/3841/2024</a> FIXED	NIRANJAN HOJAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BOIRAGI MR. D GOGOI
			MR. B. SHARMA (SC, N.F. RAILWAY) MS. M BHATTACHARJEE (GA, ASSAM) MS. N BORDOLOI (SC, REVENUE DEPT.) MR. D SAIKIA(R-1,) MR. R BORPUJARI(R-1,) MR. B GOGOI (R-2) MR P NAYAK (R-2) MS. N BORDOLOI(R-1,) MR A CHALIHA (R-2) MR. R K D CHOUDHURY (r-1) MS. L DEVI (r-1) GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, REVENUE MR. D SAIKIA (R- 7, 8) MRS. R BORAH (R-1) MR. C BORUAH (SC, NHAI) MR. R BORPUJARI (R- 7, 8) MR. R BORPUJARI (R- 7, 8) MR K BHUYAN (R-9) MR. S DUTTA (R- 7, 8) MR. S DUTTA (R- 7, 8) MR. M U E BHUYAN (R-9) GA, ASSAM SC, A A I MR. D SAIKIA (R-3) MR. R BORPUJARI MR. B GOGOI (R-3) MR P NAYAK (R-3) MR. A PHUKAN (R-3) SC, REVENUE SC, AG SC, N C HILLS SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Monday,16th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2772/2024</a>	THONGKHONGMAYUM BOBY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
2	<a href="#">Bail Appln./2774/2024</a>	SULTAN ALI <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	PP, ASSAM
3	<a href="#">Bail Appln./2775/2024</a>	SAMSUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
4	<a href="#">Bail Appln./2777/2024</a>	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
5	<a href="#">Bail Appln./2781/2024</a>	HAMIR ALI <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
6	<a href="#">Bail Appln./2782/2024</a>	MD JUNMONI BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR K HUSSAIN	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">Crl.Rev.P./183/2024</a>	KABINDRA NARZARY <b>Versus</b> KARUNA KANTA BARMAN	MR G BAISHYA MS. P DAS K BANIK	
8	<a href="#">Crl.Rev.P./353/2024</a> B/O	AZIM UDDIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
9	<a href="#">Crl.Rev.P./354/2024</a> B/O	AJIT BARMAN <b>Versus</b> JAYANTA KUMAR DAS	J SHARMA MR G KAKOTI MR. P THAKURIA G. DAS	
10	<a href="#">Crl.Pet./891/2024</a>	ANAND DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S KANUNGOE MS. J CHETTRY	PP, ASSAM
11	<a href="#">Crl.Pet./1122/2024</a>	HIMANI BURAGOHAIN AND ANR <b>Versus</b> GAYATRI MECH BURAGOHAIN	MS B BORO MS. M DAS MR. N SARMAH MS. J KONWAR	



12	<a href="#">Crl.Pet./1123/2024</a>	UTPAL DAS <b>Versus</b> BISWAJIT ROY	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. J GHOSH MR. A K DAS	
13	<a href="#">Crl.Pet./1124/2024</a>	UTPAL DAS <b>Versus</b> BISWAJIT ROY	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS	
14	<a href="#">AB/2441/2024</a>	ABDUL AJJ <b>Versus</b> THE STATE OF ASSAM	MS. P DAS DR AZIZ KHAN DEEPANJALI GUPTA	PP, ASSAM
15	<a href="#">AB/2442/2024</a>	ASHAD ALI <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM

**ADMISSION**

16	<a href="#">Crl.Rev.P./284/2024</a> WITH LCR 1 FILE, FIXED	SHUBHAM PANDAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR. S NATH MR. N G KUNDU MR. R SAHA MS. M BAISHYA	
17	<a href="#">Crl.A./299/2024</a>	MAGRE KULI @ DEBA KANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/867/2024</a> <b>in</b> Crl.A./299/2024	MAGRE KULI @ DEBA KANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM

**BAIL HEARING (BA)**

18	<a href="#">Bail Appln./945/2024</a> WITH SCANNED COPY OF CASE RECORD.	KARIM UDDIN @ ASHAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
19	<a href="#">Bail Appln./1140/2024</a> WITH OFFICE NOTE	BIJOY DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	<a href="#">Bail Appln./1458/2024</a> WITH CASE RECORD(SCANNED COPY)	ABUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MS. P GHOSH	PP, ASSAM
21	<a href="#">Bail Appln./1576/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. MAFIZAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. N MAHAJAN MR. AJAY SARMA	PP, ASSAM
22	<a href="#">Bail Appln./1697/2024</a>	ALI SAHEB <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
23	<a href="#">Bail Appln./1722/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MOKSED MIAH @ MOKSEDUL ALOM @ FAKIR <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
24	<a href="#">Bail Appln./1938/2024</a> WITH OFFICE NOTE	DAVINDER SINGH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
25	<a href="#">Bail Appln./1987/2024</a>	GURMEL SINGH <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM

26	<a href="#">Bail Appln./2015/2024</a> WITH OFFICE NOTE	JUYEL DAS @ JEWEL DAS <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR D PEGU MR. R KONWAR MS B KOUSHIK	SC, NCB
27	<a href="#">Bail Appln./2052/2024</a>	DURYODHAN YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA MS. D CHAUHAN	PP, ASSAM
28	<a href="#">Bail Appln./2100/2024</a>	RIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
29	<a href="#">Bail Appln./2181/2024</a>	JUNEL DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
30	<a href="#">Bail Appln./2182/2024</a>	SAGAR NARZARY @ SAGRA NARZARY @ TAKLU <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
31	<a href="#">Bail Appln./2249/2024</a> FIXED	SHAHIN SHAH ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. M AHMED MS S AHMED	PP, ASSAM
<b>WITH</b>				
32	<a href="#">Bail Appln./2405/2024</a>	MOHD ADIL MOHD SHAFI SHAIKH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. A I ALI MR. P DAS	PP, ASSAM
33	<a href="#">Bail Appln./2437/2024</a> WITH OFFICE NOTE	RATAN DAS <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
34	<a href="#">Bail Appln./2448/2024</a> WITH OFFICE NOTE	USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
35	<a href="#">Bail Appln./2476/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SANDIP DAS <b>Versus</b> THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA P. KALITA	PP, ASSAM
36	<a href="#">Bail Appln./2478/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RANG BENJAMIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
37	<a href="#">Bail Appln./2544/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	PORESHNATH GUCHHAIT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
38	<a href="#">Bail Appln./2564/2024</a> WITH OFFICE NOTE, FIXED	MONOHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	MR S M ABDULLAH P (INFORMANT) MS F HUSSAIN (INFORMANT) MR. S RAHMAN (INFORMANT) MD R ISLAM (INFORMANT) MD IMRAN (INFORMANT) PP, ASSAM
39	<a href="#">Bail Appln./2637/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AKTAR HUSSAIN @ AKHTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	PP, ASSAM
<b>BAIL HEARING</b>				
40	<a href="#">AB/424/2024</a> FIXED	TARUN MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	MR. I BORTHAKUR, SPL. SC, WILDLIFE
41	<a href="#">AB/979/2024</a> FIXED	MD. HARUN RASID <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

42	<a href="#">AB/1442/2024</a>	DIPANKAR BARMAN <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR. S RANA MS M BORAH	PP, ASSAM
43	<a href="#">AB/1727/2024</a>	JUNAIDUL ISLAM @ JUNAHID ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN A JUBARIA	PP, ASSAM
44	<a href="#">AB/1737/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. SIRAJUL HAQUE @ MD. SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
45	<a href="#">AB/1975/2024</a>	AJIT TERON AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
46	<a href="#">AB/2072/2024</a> FIXED	FR JUSTIN RAJ RL <b>Versus</b> THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	PP, ASSAM
47	<a href="#">AB/2088/2024</a> WITH CASE RECORD(SCANNED COPY)	BARNABAS BASUMATARY <b>Versus</b> THE STATE OF ASSAM	G UDDIN MS ANNA K P P ADHIKARI	PP, ASSAM
48	<a href="#">AB/2095/2024</a> FIXED	HABIBUR RAHAMAN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
49	<a href="#">AB/2217/2024</a> WITH CASE RECORD(SCANNED COPY)	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S HOQUE MS R DEKA	PP, ASSAM
50	<a href="#">AB/2370/2024</a> FIXED	VICTOR DAS <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA MR D MEDHI MR P SONOWAL	PP, ASSAM

**ORDERS**

51	<a href="#">W.P.(Cri.)/38/2022</a>	S RAGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	S BORGHAIN MS. B DEVI MR. N HASAN MR BAPLU CHAKMA	MR. P DAS (R-5) MR R CHAKRAVORTY, (R-6) S RABHA (R-6) MR. D J NATH (R-6) PP, ASSAM
52	<a href="#">Cri.Rev.P./204/2024</a> FIXED	MD. ABU SAHID @ ABU SAYED AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
53	<a href="#">Cri.A./248/2024</a> WITH OFFICE NOTE, LCR 4 FILES, B/O <b>WITH</b> <a href="#">I.A.(Cri.)/730/2024</a> <b>in</b> <a href="#">Cri.A./248/2024</a>	RAJKUMAR MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
		RAJKUMAR MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024

11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 2:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL SIT AT 2:00 P.M.**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	<a href="#">I.A.(Civil)/2073/2024</a> FIXED in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
	<b>WITH</b> <a href="#">WP(C)/4185/2023</a>	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	MR D MAHANTA (R-7) MR. D GOGOI (R-5) MR. R BORA (R-5) MR. I BORTHAKUR (R-5) SC, IRRIGATION
	<b>WITH</b> <a href="#">I.A.(Civil)/151/2024</a> in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON	SC, IRRIGATION
	<b>WITH</b> <a href="#">I.A.(Civil)/2579/2024</a> in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
	<b>WITH</b> <a href="#">I.A.(Civil)/2580/2024</a> in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
2	<b>WITH</b> <a href="#">WP(C)/6431/2023</a>	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION
	<b>WITH</b> <a href="#">I.A.(Civil)/2401/2024</a> in WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS 7ORS	PETITIONER IN PERSON	SC, IRRIGATION

**WITH**  
[I.A.\(Civil\)/2581/2024](#)  
in WP(C)/6431/2023

PARASH KUMAR BHATTACHARJEE  
**Versus**  
THE ADDITIONAL CHIEF SECRETARY,  
IRRIGATION AND 6 ORS

PETITIONER IN PERSON

SC, IRRIGATION

**ADMISSION**

3 [WP\(C\)/1088/2021](#)  
PART-HEARD

RAM NARAYAN RAM  
**Versus**  
THE UNION OF INDIA AND 8 ORS

MS. K JAIN

MR H GUPTA  
SC, NHIDC  
ASSTT.S.G.I.  
SC, K A A C

4 [WP\(C\)/4225/2015](#)  
FIXED

NATIONAL HEALTH MISSION EMPLOYEES  
ASSOCIATION, ASSAM and 2 ORS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. M RAHMAN  
MR. D DAS  
MR. I AHMED  
MD. GIASH UDDIN

MR. P K ROY (R-6)  
MR. K K NANDI (SC, ESIC)  
C.G.C.  
MR. B CHAKRAVARTY(R-4)  
MR. B GOGOI (SC, HEALTH  
DEPT.(R-2))  
MS. T BEGUM (R-1)  
MS. M DUTTA (R-6)  
SC, FINANCE (R-2-3)  
SC, HEALTH (R-1)  
ASSTT. S.G.I.(R-4)  
MS. A CHAKRABORTY (R-6)

**WITH**  
[I.A./954/2016](#)  
in WP(C)/4225/2015

NATIONAL HEALTH MISSION EMPLOYEES  
ASSOCIATION, ASSAM and 2 ORS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MRM RAHMAN  
MR.D DAS  
MR.I AHMED  
MD.GIASH UDDIN

MR.P K ROY(R-6)  
MR.K K NANDIR-1  
C.G.C.  
MR.B CHAKRAVARTY(R-4)  
MS.T BEGUM(R-1)  
MS.M DUTTA(R-6)  
MS.A CHAKRABORTY(R-6)  
ASSTT.S.G.I.(R4)  
SC, FINANCE(R2-3)  
SC, HEALTH(R1)

5 [WP\(C\)/3173/2017](#)  
FIXED

TAPAN CHANDRA RAY and ANR.  
**Versus**  
THE STATE OF ASSAM and 7 ORS.

MR. S C BISWAS  
MR. I HUSSAIN  
MR. R DE  
MS. J BORAH

GA, ASSAM  
MR. R BORPUJARI, SC,  
REVENUE DEPARTMENT  
MR. S P CHOUDHURY  
SC, BTC  
SC, FOREST AND  
ENVIRONMENT  
DEPARTMENT

6 [WP\(C\)/3760/2020](#)

NANDINI BARUAH TALUKDAR  
**Versus**  
STATE OF ASSAM AND 3 ORS.

MR. K N CHOUDHURY  
MR. D P BORAH

GA, ASSAM  
MR. S BHUYAN (R4)  
MS. B DAS (R4)  
SC, REVENUE

7 [WP\(C\)/3003/2021](#)  
FIXED

M/S OZONE PHARMACEUTICALS LTD  
**Versus**  
THE UNION OF INDIA AND 3 ORS

MS. M L GOPE  
MS. N HAWELIA  
MS. N GOGOI  
MS S SHARMA

SC, GST

8 [WP\(C\)/3877/2021](#)

M/S VISION ISPAT PVT. LTD.  
**Versus**  
THE UNION OF INDIA AND 4 ORS.

MRS. P GOSWAMI  
MS N SAIKIA  
MR A SAIKIA

MR A KALITA(SC,  
INDUSTRIES AND  
COMMERCE DEPT.)  
MR H GUPTA (r-1)  
ASSTT.S.G.I.  
SC, NEDFI

9 [WP\(C\)/1961/2022](#)

ANJANA SAVAPANDIT  
**Versus**  
THE UNION OF INDIA AND 6 ORS

MR. P C GOSWAMI  
MR. B D GOSWAMI  
MR. J M GOGOI

GA, ASSAM  
MR S BORTHAKUR  
MR. A GANGULY (R-7)  
MR. D GOGOI  
ASSTT.S.G.I.

10 [WP\(C\)/8041/2022](#)  
FIXED

DIPANJALI BAILUNG  
**Versus**  
THE UNION OF INDIA AND 7 ORS

MR. C BORUAH  
MR. R BORO  
MR A BORUAH

GA, ASSAM  
SC, AG  
MRS. R DEVI  
DY.S.G.I.  
SC, FINANCE

11	<a href="#">WP(C)/1645/2023</a> FIXED	GAUTAM BANERJEE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST DY.S.G.I.
12	<a href="#">WP(C)/3890/2023</a>	ANAMUL HOQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/4037/2023</a> FIXED	SMTI. SHANTI LATA NATH @ SHANTI NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
14	<a href="#">WP(C)/4726/2023</a>	BRAHMAPUTRA TRADE AGENCY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. K D SARMA D HUSSAIN	SC, AGRI. DEPARTMENT
15	<a href="#">WP(C)/5176/2023</a>	SIRAJUL HOQUE MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR A S SK	GA, ASSAM MR S MUKTAR (R-5) MR. S RAHMAN (R-5) SC, REVENUE
16	<a href="#">WP(C)/5528/2023</a>	SANTANU BARKATOKY AND 5 ORS. <b>Versus</b> ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
17	<a href="#">WP(C)/2469/2024</a>	SILCOORIE TEA ESTATE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS N SAIKIA MR A SAIKIA R BARMAN	MR. K GOGOI (CGC) DY.S.G.I. SC, INDUSTRIES AND COMMERCE
<b><u>BAIL HEARING</u></b>				
18	<a href="#">AB/3286/2023</a> FIXED	DASARATH RAY @ DIPJYOTI ROY <b>Versus</b> THE STATE OF ASSAM	MR B BORA MR P S RAJA MR U ROY MS H.K.KASHYAP	PP, ASSAM
19	<a href="#">AB/1830/2024</a> FIXED	BILLAL ALI @ SAFAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
<b><u>ORDERS</u></b>				
20	<a href="#">WP(C)/6231/2021</a>	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
21	<a href="#">Cont.Cas(C)/577/2022</a> FIXED	JOY NARAYAN SARMAH <b>Versus</b> BABUL LEKHARU	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	MR. P K MUNIR MR. A. GAYAN
22	<a href="#">Review.Pet./124/2024</a> FIXED, IN WP(C)/1755/2014 (D/O)	FORCE NO 850872588 ASSISTANT SUB INSPECTOR/ GENERAL DUTY PRATAP CHANDRA NAYAK <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	DY.S.G.I.
23	<a href="#">I.A.(Civil)/2433/2024</a> FIXED in WP(C)/2184/2020 <b>WITH</b> <a href="#">WP(C)/2184/2020</a>	BIKASH BUCHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM DY.S.G.I. SC, INCOME TAX
	<b>WITH</b> <a href="#">WP(C)/2183/2020</a>	DIPIKA CHAMUA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
24	<b>WITH</b> <a href="#">WP(C)/2183/2020</a>	MALLIKA CHAMUA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
	<b>WITH</b> <a href="#">WP(C)/2185/2020</a>	BISHAKHA CHAMUA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2769/2024</a>	MD. ROSIDUL ALOM <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MD A ISLAM	PP, ASSAM
2	<a href="#">Bail Appln./2773/2024</a>	RAHIM ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MD. K RAHMAN MR. N. ISLAM	PP, ASSAM
3	<a href="#">Bail Appln./2780/2024</a>	NIREN BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
4	<a href="#">Bail Appln./2783/2024</a>	PRASENJIT MANNA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	SC, CBI
5	<a href="#">Bail Appln./2784/2024</a>	MRIDU PABAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
6	<a href="#">Bail Appln./2786/2024</a>	SURESH KURMI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. U NANDA MR. A K DAS	PP, ASSAM
7	<a href="#">Bail Appln./2787/2024</a>	ABID JOYNALUDDIN <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR J. B. CHOUDHURY	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">Tr.P.(Cri.)/28/2024</a>	JESMINA PARBIN <b>Versus</b> ABDUS SATTAR	MRS A SAIKIA MS. U SAUD	
9	<a href="#">Crl.Rev.P./141/2024</a> FIXED	UDAYADITYA KASHYAP <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
10	<a href="#">Crl.Pet./1010/2024</a> FIXED	ISLAM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM

11	<a href="#">Crl.Pet./1068/2024</a> FIXED	MOTIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
12	<a href="#">Crl.Pet./1089/2024</a> FIXED	MD. FARID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
13	<a href="#">Crl.Pet./1117/2024</a>	ARUNIMA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
14	<a href="#">Crl.Pet./1118/2024</a>	UTPAL DAS <b>Versus</b> BISWAJIT ROY	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MR. A K DAS	
15	<a href="#">Crl.Pet./1119/2024</a>	SURAJ CHETRY AND ANR <b>Versus</b> NAYANMONI CHOUDHURY	MR. T R SARMA MR. A K ROY	
16	<a href="#">Crl.Pet./1120/2024</a>	AFRINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
17	<a href="#">Crl.Pet./1121/2024</a>	MRIDUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	PP, ASSAM
18	<a href="#">AB/2159/2024</a>	MUFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
19	<a href="#">AB/2299/2024</a>	GULZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN MR B DAS	PP, ASSAM
20	<a href="#">AB/2446/2024</a>	PARESH TALUKDAR AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS	PP, ASSAM
21	<a href="#">AB/2447/2024</a>	DEVID HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM
22	<a href="#">AB/2448/2024</a>	NISHANK PRASAD SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM
23	<a href="#">AB/2449/2024</a>	MOTIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
24	<a href="#">AB/2450/2024</a> B/O	PAPU DAS @ PAPPU DAS <b>Versus</b> THE STATE OF ASSAM	MR. B K SEN MR F HAQUE MR A HUSSAIN MS. MONIKA DAS N HASAN	PP, ASSAM
25	<a href="#">AB/2451/2024</a>	NIBIR BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
<b><u>ADMISSION</u></b>				
26	<a href="#">Crl.Rev.P./312/2024</a> FIXED	MOHELA KHATUN <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR S A REEYAZ	PP, ASSAM

27	<a href="#">Crl.Pet./815/2024</a> WITH LCR 2 FILES	TARUN JAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M AGARWALLA MS P GOGOI	MR B PATHAK(R-2) MR B HAZARIKA(R-2) MS M TIWARI(R-2) MR. M SHARMAH(R-2) MR. T NATH(R-2) PP, ASSAM
28	<a href="#">Crl.Pet./971/2024</a> FIXED	RAKESH KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN K BORO	MR D SAIKIA (R- 2) MR G DAS (R- 2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
29	<a href="#">Bail Appln./1578/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NURCHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
30	<a href="#">Bail Appln./1922/2024</a> WITH CASE RECORD(SCANNED COPY)	AFZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
31	<a href="#">Bail Appln./2024/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SAFIQUE <b>Versus</b> THE STATE OF ASSAM	MR S DEKA	PP, ASSAM
32	<a href="#">Bail Appln./2276/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL MANNAN SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
33	<a href="#">Bail Appln./2452/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. JANNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
34	<a href="#">Bail Appln./2613/2024</a> FIXED	REHENA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR A ALAM MS. J AHMED F KHATUN	PP, ASSAM
35	<a href="#">Bail Appln./2638/2024</a> WITH OFFICE NOTE, FIXED	TANMOY GUPTA <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOOND MS. S PHUKAN	PP, ASSAM
36	<a href="#">Bail Appln./2647/2024</a> FIXED	SAJIDUL HOQUE LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
37	<a href="#">Bail Appln./2670/2024</a> WITH OFFICE NOTE, FIXED	NOYOM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S AHMED MS N AKTAR	PP, ASSAM
38	<a href="#">Bail Appln./2711/2024</a> FIXED	MD ABU HANIFA @ HANIFA <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
39	<a href="#">AB/3243/2023</a> FIXED	JUAL ALI @ JUWEL AL <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
40	<a href="#">AB/1138/2024</a> FIXED	SAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
41	<a href="#">AB/2093/2024</a> FIXED	ASHIM KUMAR DAS @ DR ASHIM KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
42	<a href="#">AB/2312/2024</a> FIXED	SMTI SANGEETA TALUKDAR <b>Versus</b> STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
43	<a href="#">AB/2317/2024</a> FIXED	MD TAIMUDDIN <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM

44 [AB/2342/2024](#) SAMIR DADARAO NAIK MR B P BORAH PP, ASSAM  
FIXED **Versus** MR P J DUTTA  
THE STATE OF ASSAM MR. A KHANDAKAR

**ORDERS**

45 [Crl.Pet./1287/2022](#) SABITRI RAY MR B CHANDA PP, ASSAM  
WITH LCR 1 FILE(SCANNED **Versus**  
COPY), FIXED THE STATE OF ASSAM AND ANR

46 [Crl.A./437/2023](#) GIRIN GOGOI MR. K BORUAH PP, ASSAM  
WITH LCR 3 FILES **Versus**  
MS P DAS  
THE STATE OF ASSAM AND ANR.

**WITH**

[I.A.\(Crl.\)/1153/2023](#)  
in CrI.A./437/2023

GIRIN GOGOI MR. K BORUAH PP, ASSAM  
**Versus**  
MS P DAS  
THE STATE OF ASSAM AND ANR.

**WITH**

[I.A.\(Crl.\)/405/2024](#)  
in CrI.A./437/2023

GIRIN GOGOI, MR. K BORUAH PP, ASSAM  
**Versus**  
MS P DAS  
THE STATE OF ASSAM,

47 [Tr.P.\(Crl.\)/5/2024](#) NARAYAN BANIK MR. A K PURKAYASTHA PP, ASSAM  
FIXED **Versus**  
MR. R MAJUMDAR  
THE STATE OF ASSAM MR. S SHARMA  
MS. J GHOSH

48 [Crl.Rev.P./229/2024](#) MEHBUB RAHMAN MR. J AHMED PP, ASSAM  
WITH LCR 2 FILES, FIXED **Versus**  
MS A HUSSAIN  
THE STATE OF ASSAM H G DAISY  
MR N ZAMAN

49 [I.A.\(Crl.\)/514/2024](#) SOIB ALI MR. S ROY PP, ASSAM  
WITH OFFICE NOTE **Versus**  
MR. M H LASKAR  
in CrI.A./3602/2024  
THE STATE OF ASSAM AND ANR.

**WITH**

[Crl.A./3602/2024](#)  
(Filing Number)

SOIB ALI MR. M H LASKAR  
**Versus**  
THE STATE OF ASSAM AND ANR G

**WITH**

[I.A.\(Crl.\)/3605/2024](#)  
(Filing Number)

SOIB ALI MR. M H LASKAR  
**Versus**  
THE STATE OF ASSAM AND ANR G

**HEARING**

50 [Crl.Rev.P./87/2023](#) SARASWATI (PAUL) KARMAKAR MR R M DAS MS J CHAKRABORTY  
B/O **Versus** MR. C SHARMA MR B K KAR  
BABUL CHANDRA KARMAKAR D JAIN MR. M DASGUPTA  
P. NAIDING MD S ALI

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

-

1) MS. N M DEKA 17-07-2024 To 20-12-2024  
2) MR. N SHARMA 09-09-2024 To 22-09-2024  
3) MR. R K BHATRA 15-09-2024 To 20-09-2024  
4) MR. P P BARUAH 13-09-2024 To 20-09-2024  
5) MR. S K SAHARIAH 10-09-2024 To 21-10-2024  
6) MS. B M CHETRI 11-09-2024 To 06-11-2024  
7) MR. V K CHOPRA 23-09-2024 To 24-09-2024  
8) MS. S G BARUAH 11-09-2024 To 25-09-2024  
9) MR. S B PRASAD 12-09-2024 To 16-09-2024  
10) MRS. R S CHOWDHURY 16-09-2024 To 18-09-2024  
11) J SHARMA 17-09-2024 To 04-10-2024  
12) MR. Y S MANNAN 16-09-2024 To 20-09-2024  
13) MR F U BARBHUIYA 16-09-2024 To 17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Monday,16th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./460/2024</a> WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2	<a href="#">Bail Appln./1733/2024</a> WITH CASE RECORD(SCANNED COPY)	SHAMIM AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR A AHMED	PP, ASSAM
3	<a href="#">Bail Appln./2208/2024</a> FIXED	ANOWAR ALI SK @ MITHUN <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR M RANA	PP, ASSAM
4	<a href="#">Bail Appln./2358/2024</a> FIXED	ASAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. A M KHAN MR T T MONI MR S K CHHETRY MS. A AKHTAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,16th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2766/2024</a>	MD SHAHABUL ISLAM @ SAHABUL <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
2	<a href="#">Bail Appln./2779/2024</a>	NIRUTPAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOUDHURY MR. B GOGOI MR M BHUYAN	PP, ASSAM
<b>ADMISSION</b>				
3	<a href="#">CRP/99/2018</a>	GAUTAM KRISHNA PAUL <b>Versus</b> SHANTI SHA AND 3 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	
4	<a href="#">CRP(IO)/41/2020</a>	ABDUL MAZID AND 16 ORS. <b>Versus</b> MAHARUDDIN	MR. C GOSWAMI MR. N CHAKRAVORTY	MS F AHMED (R-1) MS N BEGOM (R-1)
5	<a href="#">RFA/24/2024</a> WITH LCR	THE EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND 2 ORS. <b>Versus</b> SADEKA BEGAM AND 5 ORS. F	MR G N SAHEWALLA MR. P KHATANAR MR A A KHAN MR. P DEKA MS. S. TODI MS K BHATTACHARYYA	MR. D NANDI MR. D NANDI MS P SARMAH
6	<a href="#">RFA/52/2024</a>	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2444/2024</a> <b>in</b> RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
7	<a href="#">CRP/55/2024</a> WITH LCR	DIPESWAR SINGHA <b>Versus</b> BIREN SINGH AND ANR	MR. J KALITA DIKSHITA DEKA MR SOHAING	MR. N NATH MR. T BORKOTOKY
8	<a href="#">CRP(IO)/140/2024</a> FIXED	DASARATH PRASAD <b>Versus</b> NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
9	<a href="#">CRP(IO)/153/2024</a> FIXED	DASARATH PRASAD <b>Versus</b> NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	

10	<a href="#">CRP(IO)/157/2024</a>	CHATTRA KR DAS <b>Versus</b> NAZMINA KHATUN AND 2 ORS	MR. A R SIKDAR MR. M H TALUKDAR	
11	<a href="#">MACApp./374/2024</a>	MADHURJYA DHEKIAL PHUKAN <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS. B	MS. S MAHANTA MR. M MAHANTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2264/2024</a> <b>in</b> MACApp./374/2024	MADHURJYA DHEKIAL PHUKAN <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS. B	MS. S MAHANTA MR. M MAHANTA	
12	<a href="#">MACApp./376/2024</a>	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> GITA DEVI AND 2 ORS A	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2266/2024</a> <b>in</b> MACApp./376/2024	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> GITA DEVI AND 2 ORS A	MR. S K GOSWAMI MR. R SHARMA	
13	<a href="#">MACApp./424/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RAMESH HASNU AND 5 ORS. H	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. RASHIDUL ISLAM (R-5,6)
		<b>BAIL HEARING (BA)</b>		
14	<a href="#">Bail Appln./1364/2024</a> WITH OFFICE NOTE. WITH SCANNED COPY OF CASE RECORD	MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
15	<a href="#">Bail Appln./2516/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD DILWAR KHAN @ MD DILBAR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO N NEOG MS. S KAUR	PP, ASSAM
		<b>BAIL HEARING</b>		
16	<a href="#">AB/1356/2024</a> FIXED	JEYABUR RAHMAN @ JIABUR <b>Versus</b> THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
17	<a href="#">AB/2314/2024</a> FIXED	OYBAR ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
		<b>FOR HEARING U/O XLI RULE II C.P.C.</b>		
18	<a href="#">RSA/126/2024</a>	SUPARNA BAGCHI (GANGULY) AND ANR <b>Versus</b> ASLAM HAKIM AND 2 ORS	MR D MAZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/2111/2024</a> <b>in</b> RSA/126/2024	SUPARNA BAGCHI (GANGULY) AND ANR <b>Versus</b> ASLAM HAKIM AND 2 ORS.	MR D MAZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MRS S A CHOUDHURY
19	<a href="#">RSA/140/2024</a>	BABUL AHMED SODIOL AND ANR. <b>Versus</b> NIZAM UDDIN LASKAR AND 3 ORS.	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	
20	<a href="#">RSA/158/2024</a>	VHANU DAS <b>Versus</b> BISWAJIT ROY @ ALOY ROY AND 3 ORS.	MR S NATH MRS. R RONGMEI MS. K L R YANTHAN MR P UPADHYAYA	MR. S D PURKAYASTHA (R-1)
21	<a href="#">RSA/159/2024</a>	NOOR ISLAM <b>Versus</b> ISUB ALI AND ANR.	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	MR. P SUNDI
	<b>WITH</b> <a href="#">I.A.(Civil)/2587/2024</a> <b>in</b> RSA/159/2024	NOOR ISLAM <b>Versus</b> ISUB ALI AND ANR.	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	

**ORDERS**

22	<a href="#">RSA/66/2010</a> WITH LCR	HIRANYA SAIKIA <b>Versus</b> PADMA BORA and 11 ORS	MR.S SARMA MR.R BORPUJARI MR.R HAZARIKA MR.J ROY	MR.A C SARMA MR.B HALDAR MR.N K DAS
23	<a href="#">RSA/192/2010</a> WITH LCR	MD. JALALUDDIN <b>Versus</b> SAMU TOSSA and 5 ORS	MR.P K DEKA MR.I H LASKAR MS.I KRISHNATRAIYA MR. S ALAM	MR.S K SAHARIA MR.A SAHAD MR D C NATH MRH K SAHARIA
24	<a href="#">LA.App./60/2014</a> WITH LCR	N F RAILWAY <b>Versus</b> PURNA RAM DAS and 3 ORS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
	<b>WITH</b>			
25	<a href="#">LA.App./30/2012</a>	NORTH EAST FRONTIER RAILWAY, <b>Versus</b> BIPIN NATH and ORS,	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
	<b>WITH</b>			
26	<a href="#">LA.App./14/2014</a>	N F RAILWAY <b>Versus</b> DEBEN NATH	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
	<b>WITH</b>			
27	<a href="#">LA.App./15/2014</a>	N F RAILWAY <b>Versus</b> KHAGEN KOCH and 2 ORS..	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
	<b>WITH</b>			
28	<a href="#">LA.App./57/2014</a>	N F RAILWAY <b>Versus</b> CHINA RAM DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	MR. G BORDOLOI GOVT ADV. FOR R/N-3
	<b>WITH</b>			
29	<a href="#">LA.App./58/2014</a>	N F RAILWAY <b>Versus</b> PRABIN CH. THAKURIA	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
	<b>WITH</b>			
30	<a href="#">LA.App./59/2014</a>	N F RAILWAY <b>Versus</b> KHAGEN CH. DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
	<b>WITH</b>			
31	<a href="#">LA.App./61/2014</a>	N F RAILWAY <b>Versus</b> LOHIT CH. DAS	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
	<b>WITH</b>			
32	<a href="#">LA.App./62/2014</a>	NORTH EAST FRONTIER RAILWAY, <b>Versus</b> MOHAN CH. DAS and 3 ORS,	MSB DEVI MS S CHAKRABORTY MR.M K BORO	
33	<a href="#">MC/1921/2014</a> in RSA SL. NO. 229207/2014	SMTI MINA DEKA THAKURIA <b>Versus</b> ON THE DEATH OF SUBARNESWAR THAKURIA, HIS LEGAL HEIRS	MR.S NATH MR.H DAS	MR. P P DAS
34	<a href="#">MACApp./542/2018</a> WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> KUMAR LUITEL AND 9 ORS	MR. R C PAUL MS N RAJKONWAR	MR D K KALITA MR. K K PARASAR
	<b>WITH</b>			
35	<a href="#">MACApp./528/2018</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> (a) SRI KUMAR LUITELAND 9 ORS	MR. R C PAUL	MR D K KALITA MR. K K PARASAR
36	<a href="#">MACApp./573/2018</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> BHABANI ROY AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (r-1 to 4) MR Z HUSSAIN (R-5) MR. A SHAKIL (r-1 to 4) MR K TARUNKUMAR
37	<a href="#">MACApp./74/2019</a> WITH LCR 3 FILES	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SRI DEBAJIT TERON and ANR	MR S S SHARMA MS. L SHARMA MR. S K SANGANERIA MR. A SHARMA MR. B J MUKHERJEE	MR. S P CHOUDHURY (R-1) MR. A S DHILLON



	<b>WITH</b> <a href="#">I.A.(Civil)/1949/2016</a> in MACApp./74/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SRI DEBAJIT TERON and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
38	<a href="#">RSA/115/2019</a> WITH LCR	ANAM UDDIN LASKAR <b>Versus</b> ON THE DEATH OF SHIRAJ UDDIN, HIS LEGAL HEIRS REPRESENTING	MR H R A CHOUDHURY MS. R CHOUDHURY	MR. I ALAM MR. T SK MS. R R BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/1975/2019</a> in RSA/115/2019	ANAM UDDIN LASKAR <b>Versus</b> ON THE DEATH OF SHIRAJ UDDIN, HIS LEGAL HEIRS REPRESENTING	MR H R A CHOUDHURY MS. R CHOUDHURY	
39	<a href="#">I.A.(Civil)/1358/2019</a> MFA 140/2007(D/O) in MFA/140/2007	KHALILUR RAHMAN and ANR <b>Versus</b> UNITED INDIA INS. CO. LTD. AND ANR	MR. S ISLAM	
40	<a href="#">MACApp./215/2020</a> WITH LCR 2 FILES	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI RANGITA KOTHARI AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	MR. M TALUKDAR MR D MONDAL MR K K GOSWAMI (r-4,5) MR. P MAJUMDAR (r-4,5) MS. M BORUAH
	<b>WITH</b> <a href="#">I.A.(Civil)/1741/2020</a> in MACApp./215/2020	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI RANGITA KOTHARI AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	
41	<a href="#">MACApp./264/2020</a> WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> ASHOK KUMAR SHARMA AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	MR R BAISHYA MR. B J MUKHERJEE MR. B J MUKHERJEE
42	<a href="#">CRP(IO)/142/2021</a>	ABDUL KARIM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B CHAKRAVARTY MR. A NATH MR. N BORO	SC, ELEM. EDU GA, ASSAM MR B KAUSHIK (R-6) MR. S HAZARIKA (R-6)
43	<a href="#">CRP(IO)/284/2022</a>	SIDHARU MUSHAHARY <b>Versus</b> SHAHEN NARZARY	MR G BAISHYA MD. A HASSAN MS. P DAS	MR. A NARZARI
44	<a href="#">I.A.(Civil)/3675/2022</a> in MACApp./12553/2022	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MS. R D MOZUMDAR (r-5) MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	<b>WITH</b> <a href="#">MACApp./12553/2022</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS. F	MR. S K GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/12554/2022</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS. F	MR. S K GOSWAMI	
45	<a href="#">MC/14/2023</a> MAC.APP. 282/2021(D/O) in MACApp./282/2021	NATIONAL INSURANCE CO. LTD <b>Versus</b> MUSSTT JUSNA KHANAM and 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. P D NAIR
46	<a href="#">RFA/49/2023</a> WITH LCR	SRI BIMAN KUMAR BOSE <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. S BORTHAKUR MR S DAS MR R SONAR	GA, ASSAM MR. L GOGOI MR. U K DEKA (r-10) MR. D NATH MR D KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/3379/2023</a> in RFA/49/2023	SRI BIMAN KUMAR BOSE <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. S BORTHAKUR MR S DAS MR R SONAR	GA, ASSAM MR. L GOGOI MR. U K DEKA (r-10) MR. D NATH MR D KALITA

47	<a href="#">MFA/87/2023</a> WITH LCR	M/S ROSHNI GAS SERVICE <b>Versus</b> THE ADDL COMMISSIONER AND REGIONAL DIRECTOR AND 5 ORS (A)	MR B SHARMA MR. S SHARMA	MR. M SMITH (R 1 TO 4) MS. P MAHERSI
	<b>WITH</b> <a href="#">I.A.(Civil)/2303/2023</a> in MFA/87/2023	M/S ROSHNI GAS SERVICE <b>Versus</b> THE ADDL COMMISSIONER AND REGIONAL DIRECTOR AND 5 ORS	MR B SHARMA MR. S SHARMA	
48	<a href="#">I.A.(Civil)/90/2023</a> in MACApp./14973/2022	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MAJIBUR RAHMAN AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MS. R D MOZUMDAR (r-5) MR. M ISLAM (r-4) MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	<b>WITH</b> <a href="#">MACApp./14973/2022</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD . <b>Versus</b> MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/14977/2022</a> (Filing Number)	THE ORIENTAL INSURANCE CO. LTD . <b>Versus</b> MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI	
49	<a href="#">MFA/96/2023</a> WITH LCR	EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS. <b>Versus</b> NORTH EASTERN SECURITY SERVICES (NESS) PVT. LTD. AND 3 ORS.	MR. M SMITH	
50	<a href="#">I.A.(Civil)/577/2023</a> WITH LCR in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN <b>Versus</b> RAKESH DAS	MR. M TALUKDAR	MR. A J SAIKIA
	<b>WITH</b> <a href="#">MACApp./557/2017</a>	MD. MUSTAFIZUR RAHMAN <b>Versus</b> RELIANCE GENERAL INSURANCE CO LTD	MR.M TALUKDAR MR.M TALUKDAR MS.D KALITA	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP
	<b>WITH</b> <a href="#">I.A.(Civil)/578/2023</a> in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA
	<b>WITH</b> <a href="#">I.A.(Civil)/579/2023</a> in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA
51	<a href="#">RFA/6/2024</a>	THE CHIEF ENGINEER, IRRIGATION DEPARTMENT AND 2 ORS <b>Versus</b> SHRI BISWAJIT CHOUDHURY AND ANR	DR.B AHMED MR. A K AZAD	MR.S P ROY(R- 1&2) MR.K RAJBONGSHI(R- 1&2) MR.A CHAKRABORTY MS.A TALUKDAR(R- 1&2) MR A K RAI (R-1 & 2) MR.T R ROY(R- 1&2) FOR CAVEATOR
52	<a href="#">RFA/31/2024</a> WITH LCR	BINA HAZARIKA AND 3 ORS <b>Versus</b> PULAK CH SHARMA HAZARIKA	MR. R K BHUYAN MR. M KASHYAP	
53	<a href="#">FAO/36/2024</a> CAVT. NO.02432/024,	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR <b>Versus</b> ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1530/2024</a> in FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR <b>Versus</b> ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR

	<b>WITH</b> <a href="#">I.A.(Civil)/1759/2024</a> <b>in</b> FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR <b>Versus</b> ANJUMON ARA AHMED,	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI
54	<a href="#">Tr.P.(C)/55/2024</a>	NAMITA SAIKIA <b>Versus</b> RITUPARNA SAIKIA	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	MR. K BORUAH MR. M ALAM MS. P BORAH
55	<a href="#">I.A.(Civil)/103/2024</a> <b>in</b> MFA/5407/2023	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BHANU DAS AND 2 ORS.	MS P HAJURI MS M N KONYAK	S AHMED(R-1)
	<b>WITH</b> <a href="#">MFA/5407/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BHANU DAS AND 2 ORS. E	MS P HAJURI	
	<b>WITH</b> <a href="#">I.A.(Civil)/5410/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BHANU DAS AND 2 ORS. E	MS P HAJURI	
56	<a href="#">I.A.(CrI.)/752/2024</a> AB 1012/2024(D/O) <b>in</b> AB/1012/2024	SANTOSH KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
57	<a href="#">I.A.(CrI.)/853/2024</a> AB 716/2024(D/O) <b>in</b> I.A.(CrI.)/677/2024	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
58	<a href="#">I.A.(Civil)/1411/2024</a> WITH LCR 4 FILES <b>in</b> MACApp./6/2019	SMTI. PUTALI DAS <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MR. R CHETRI MR. N BARMAN MR N MILI	MS. R D MOZUMDAR
	<b>WITH</b> <a href="#">MACApp./6/2019</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. PUTALI DAS AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R CHETRI MR. N BARMAN
	<b>WITH</b> <a href="#">I.A.(Civil)/33/2019</a> <b>in</b> MACApp./6/2019	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. PUTALI DAS AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
59	<a href="#">I.A.(Civil)/1689/2024</a> WITH LCR <b>in</b> MACApp./393/2018	ON THE DEATH OF GURDIP SINGH <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD and ANR F	MS. P BARUAH MS. P BARUAH	
	<b>WITH</b> <a href="#">MACApp./393/2018</a>	SRI GURDIP SINGH <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD and ANR	MS.S KHANIKAR MS.P BARUAH MR.R N BAKSH	MR.P SINGH(R-2) MS.P HAJURI(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/3891/2023</a> <b>in</b> MACApp./393/2018	ON THE DEATH OF GURDIP SINGH HIS LEGALHEIRS KULJEET KAUR AND ORS. <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD and ANR	MS. SUDAKSHINA K. MS. P BARUAH	MS P HAJURI
	<b>WITH</b> <a href="#">I.A.(Civil)/1688/2024</a> <b>in</b> MACApp./393/2018	ON THE DEATH OF GURDIP SINGH <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD and ANR F	MS. P BARUAH MS. P BARUAH	

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-III]**

**THIS BENCH WILL SIT AT 10:30 AM AND  
WILL RISE AT 1:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/7535/2023</a> PART-HEARD, FIXED	MAHIMA KHATUN AND ANR <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 12 ORS	MR. S U AHMED (P-1) MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MD A RAHMAN	GA, ASSAM SC, HEALTH AND F W SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2777/2024</a> <b>in</b> <a href="#">WP(C)/7535/2023</a>	REHEEZ IKTIAZ AHMED AND ANR <b>Versus</b> MAHIMA KHATUN AND 13 ORS	MD I H LASKAR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MD A RAHMAN SC, HEALTH AND F W SC, REVENUE
2	<a href="#">WP(C)/1179/2017</a>	SMT. MANIKA DEVI <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMA-8 MRS.T BARMAN(R-8)
3	<a href="#">WP(C)/5237/2017</a>	GEETA SAIKIA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS MR.M GOGOI MR.T K DAS	GA, ASSAM MR.N J DUTTA(SC, A.P.D.C.L.) MR. N D SARMA MS. S NAZNEEN
4	<a href="#">WP(C)/4080/2018</a>	ABDUL MOIN SADIQUE ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A H ALAMGIR	SC, HEALTH
5	<a href="#">WP(C)/4252/2018</a>	DIPEN KUMAR BHATTARCHARYYA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM SC, HEALTH
6	<a href="#">WP(C)/207/2019</a>	MANAS PRATIM HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S A HUSSAIN MR D J HALOI MS K GOGOI MR A JAIN	SC, FINANCE AND TAXATION GA, ASSAM
7	<a href="#">WP(C)/364/2019</a>	RAJ KUMAR <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR (C.G.C., R1-R3) ASSTT.S.G.I.

8	<a href="#">WP(C)/658/2019</a>	KALAMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A KHANIKAR	MR. N J GOGOI SC, FINANCE SC, THE ASSAM STATE AGRICULTURE MARKETING BOARD.
9	<a href="#">WP(C)/759/2019</a>	MONIRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM SC, AG MR. A K DUTTA MR. C BARUAH
10	<a href="#">WP(C)/959/2019</a>	GOBINDA DAS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 7 ORS.	MR. N K KALITA	SC, APDCL
11	<a href="#">WP(C)/963/2019</a>	DIPANKAR GOGOI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 7 ORS.	MR. N K KALITA MR. R TALUKDAR MR D DEKA	SC, APDCL
12	<a href="#">WP(C)/991/2019</a>	DHANJIT BARMAN AND 4 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS.	MR. N J DUTTA MR. K D SARMA	SC, APDCL
13	<a href="#">WP(C)/6234/2019</a>	AKHIL KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A CHAMUAH MR. D BARMAN	GA, ASSAM
14	<a href="#">WP(C)/6857/2019</a>	MUKUNDA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR A K AZAD	SC, PNRD
15	<a href="#">WP(C)/7686/2019</a>	RANJIT MAJI AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI (C.G.C.) ASSTT.S.G.I.

**ORDERS**

16	<a href="#">WP(C)/4410/2021</a>	SHOFIKUR RAHMAN @ SHOFIQR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM	GA, ASSAM SC, REVENUE
17	<a href="#">WP(C)/2476/2023</a>	NILAKSHYA KUMAR ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MR. D CHOWDHURY MR. D KONWAR	GA, ASSAM SC, AG MR. N UPADHAYAY (R-1 TO R-3) MS. S BARUAH (R-6) MS. J DAS (R-7) SC, IRRIGATION MR. R C BARPUJARI (R-5) SC, FINANCE MR K L GUPTA (R-1,2)
18	<a href="#">WP(C)/2855/2023</a>	MD MOHIBUL HOQUE <b>Versus</b> THE ASSAM ELECTRONIC DEVELOPMENT CORPORATION LIMITED (AMTRON) AND ANR	MD S HOQUE MR M HOQUE MR. M DEKA MR. F A FAROOQUE	
19	<a href="#">WP(C)/4348/2023</a> WITH LCR 1 FILE	SYEDA REMINA BEGUM @ REMINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN MR S RAHMAN	GA, ASSAM SC, AG
20	<a href="#">WP(C)/5029/2023</a>	ARUP DUTTA AND 19 ORS <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 4 ORS	MR A DASGUPTA MS B DAS	MR. B K DAS (R-1,2) MR. S A AHMED (R-5) H P NEOG (R-1,2) MR. D J DAS (r-3) MR. F A AHMED (R-5) A. KHANAM (R-5) DY.S.G.I. C S KAMTHONG (R-5)

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
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4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Monday,16th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/5531/2023</a>	SMTI. BHANU BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, FINANCE
<b>ADMISSION</b>				
2	<a href="#">WP(C)/3080/2018</a>	UBC/155 MONI RAM SAIKIA <b>Versus</b> STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. A BHATTACHARYYA	GA, ASSAM
3	<a href="#">WP(C)/3601/2018</a>	ADHIR CHANDRA DAS <b>Versus</b> STATE BANK OF INDIA AND 3 ORS.	MR. P BHOWMICK MRS R DEKA	MR. L TALUKDAR MR H TALUKDAR MR B DAS MRS. M DAS
4	<a href="#">WP(C)/3890/2018</a>	SRI KANMANI PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HOQUE MR K UDDIN MR. A K AZAD MR. A U AHMED	MR H R A CHOUDHURY (R7) MR F U BARBHUIYA (R7) MS S DAS (R7) SC, HEALTH
5	<a href="#">WP(C)/6129/2018</a> FIXED	SRI LANKESWAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS S SENGUPTA	GA, ASSAM
6	<a href="#">WP(C)/7499/2018</a> FIXED	DINESH CH. SARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
7	<a href="#">WP(C)/912/2019</a>	GIRIN DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K SINGHA MR. S L ALI MR. D J GOGOI	SC, GDD SC, GMC
8	<a href="#">WP(C)/1214/2019</a>	KUTAN CHANDRA NAMASUDRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S CHAUHAN MS S K CHAUHAN MR. P MAJUMDAR N ALAM	SC, P H E SC, DIMA HASAO SC, FINANCE SC, HEALTH
9	<a href="#">WP(C)/1291/2019</a>	DHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	GA, ASSAM
10	<a href="#">WP(C)/1294/2019</a>	AZIR UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B U LASKAR	SC, AG SC, WATER RESOURCE SC, FINANCE



11	<a href="#">WP(C)/1347/2019</a>	GITTU BORAH @ GITTU BORAH BORDOLOI <b>Versus</b> THE ASSAM GRAM VIKASH BANK AND 4 ORS.	MR. A GOGOI	MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA
12	<a href="#">WP(C)/3615/2019</a>	NO. G/5016433W RIFLEMAN (GD) MR. RABINSAN S. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S BANIK	MR. S C KEYAL MR. K GOGOI (C.G.C.) ASSTT.S.G.I.
13	<a href="#">WP(C)/3903/2019</a>	SON BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR. B KHAKHLARY	SC, HEALTH
14	<a href="#">WP(C)/6050/2019</a>	KUSHAL NATH <b>Versus</b> THE CHAIRMAN, A. P. S. C. AND ANR.	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA	SC, APSC
15	<a href="#">WP(C)/8381/2019</a> CAVT./694/2019	MUKUNDA MADHAB BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H K DAS MR. U PATHAK	MR. P J PHUKAN MR. S BISWAKARMA MS G DAS SC, FOREST SC, PCB FOR CAVEATOR
16	<a href="#">WP(C)/3202/2020</a>	SAMPA SUKLABAIIDYA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, HEALTH SC, FINANCE
17	<a href="#">WP(C)/4997/2020</a>	ABDUL MATIN BARBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. A. CHALIHA, MR. B. GOGOI, SC, FINANCE AND TAXATION MR. C.S. HAZARIKA, GA, ASSAM SC, LABOUR AND UNEMPLOYMENT MR. C. SHARMA, SC, WATER RESOURCE
18	<a href="#">WP(C)/22/2021</a>	PRADEEP BALHARA <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. C CHOWDHURY MR. A DEKA	MRS S BARUAH ASSTT.S.G.I.
19	<a href="#">WP(C)/1047/2021</a>	DEVA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	GA, ASSAM SC, REVENUE
20	<a href="#">WP(C)/1076/2021</a>	SANJIB CHETRY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM
21	<a href="#">WP(C)/1451/2021</a>	RULI PATHAK AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR H GUPTA (R-1,2,3) ASSTT.S.G.I.
22	<a href="#">WP(C)/2521/2021</a>	KUMARJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A B T HAQUE MR Z I CHOUDHURY	GA, ASSAM SC, REVENUE
23	<a href="#">WP(C)/3356/2021</a> FIXED	CT/SAFAI KARAMCHARI RAJ KUMAR CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS. R BORAH (r-6,7,8) MR. S S ROY ASSTT.S.G.I.
24	<a href="#">WP(C)/4087/2021</a>	SANKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR B HAZARIKA	GA, ASSAM MR. N BORAH (R-4) MR H MAZUMDER (R-4) MR P K BORA (R-4)
25	<a href="#">WP(C)/5016/2021</a>	SABITA ROY SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, P H E
26	<a href="#">WP(C)/5113/2021</a>	MD. MINHAJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
27	<a href="#">WP(C)/5126/2021</a>	CHANDRA BAHADUR CHETRI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM SC, AG SC BTAD

28	<a href="#">WP(C)/5192/2021</a>	MD. SHAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR. G S ROY (GA, ASSAM) SC, FOREST
29	<a href="#">WP(C)/5227/2021</a>	MONI RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T BAISHYA MR D K BORDOLOI MR. S P CHITTAWAT	GA, ASSAM
30	<a href="#">WP(C)/5263/2021</a>	HANNAN ALI KHAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H BARBHUIYA MD A RAHMAN	GA, ASSAM
31	<a href="#">WP(C)/6698/2021</a> B/O	JAJNA RAM DEKA @ JAGYA RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR P KATAKI MR S P DAS MR A ALAM	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, REVENUE
32	<a href="#">WP(C)/6804/2021</a>	SAHERA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI H A AHMED	GA, ASSAM MR M AHMED (R5) MR. A HUSSAIN (R5)
33	<a href="#">WP(C)/3517/2023</a>	HARMOHAN CHAKRAVARTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN MR. H R DAS	SC, P H E SC, K A A C SC, FINANCE
34	<a href="#">WP(C)/4373/2023</a>	NANDESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC. AGRICULTURE SC, FINANCE DEPTT.
	<b>WITH</b>			
35	<a href="#">WP(C)/4373/2020</a>	MAINUL HOQUE CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. R MAZUMDAR (R-14,15,16) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) MS Y SULTANA (R-14,15,16) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
	<b>WITH</b>			
36	<a href="#">WP(C)/4085/2023</a>	AJIT KR. DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
	<b>WITH</b>			
37	<a href="#">WP(C)/4088/2023</a>	ANJAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
	<b>WITH</b>			
38	<a href="#">WP(C)/4136/2023</a>	PRBAN CHANDRA SAHARIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
	<b>WITH</b>			
39	<a href="#">WP(C)/4140/2023</a>	PRANJAL GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, FINANCE SC, AGRI. DEPARTMENT

40	<b>WITH</b> <a href="#">WP(C)/4143/2023</a>	GAUTAM PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
41	<b>WITH</b> <a href="#">WP(C)/4146/2023</a>	SARBANANDA INJAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
42	<b>WITH</b> <a href="#">WP(C)/4148/2023</a>	MANGAL SING RANGPHAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
43	<b>WITH</b> <a href="#">WP(C)/4161/2023</a>	RANJIT KUMAR HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
44	<b>WITH</b> <a href="#">WP(C)/4286/2023</a>	MACHAN CHANDRA RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
45	<b>WITH</b> <a href="#">WP(C)/4304/2023</a>	MOHAN CH GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
46	<a href="#">WP(C)/4407/2023</a>	JANMAJIT DAS AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
47	<b>WITH</b> <a href="#">WP(C)/4268/2023</a>	RATAN LAL NATH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
48	<a href="#">WP(C)/4932/2023</a> B/O	GOLOK CHANDRA BORA <b>Versus</b> THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, SEBA
49	<a href="#">WP(C)/6197/2023</a> B/O	BIPUL RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
50	<a href="#">WP(C)/6489/2023</a>	HIMADRI SHANKAR NATH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR R M DAS, SC SOCIAL JUSTICE. MRS. R DEVI (r-2) MR. J K GOSWAMI DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2607/2024</a> in WP(C)/6489/2023	HIMADRI SHANKAR NATH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA	GA, ASSAM

51	<a href="#">WP(C)/805/2024</a>	KULAJIT DAS @ KULAJEET DAS@ KULJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS <b>BAIL HEARING (BA)</b>	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
52	<a href="#">Bail Appln./2492/2024</a> WITH OFFICE NOTE, FIXED	AZIBUR RAHMAN @ AZIZ @ AJIBUR RAHMAN @ AZIZ ALI <b>Versus</b> THE STATE OF ASSAM <b>ORDERS</b>	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
53	<a href="#">WP(C)/5117/2016</a> WITH WP(C)/843/2016 (D/O), WP(C)/1075/2016 (D/O), WP(C)/1388/2016 (D/O) <b>WITH</b>	SMTI. REKHAMONI DIYANG <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRH I CHOUDHURY MS.A TALUKDAR MR.D K SHARMA	SC, SOCIAL WELFARE
54	<a href="#">WP(C)/666/2016</a> <b>WITH</b>	MRS. BIMALA MAHANTA and 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD.A J ATIA MR J UDDIN	SC, SOCIAL WELFARE
55	<a href="#">WP(C)/982/2016</a> <b>WITH</b>	SMT. NANI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	MR. B K SARMA SC, SOCIAL WELFARE
56	<a href="#">WP(C)/1076/2016</a> <b>WITH</b>	MAZIDA AHMED and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	DR. B AHMED MR H I CHOUDHURY MR. N HAQUE MR. G UDDIN MR. A K AZAD MS. M BURAGOHAIN	MR. B K SARMA SC, SOCIAL WELFARE
57	<a href="#">WP(C)/1777/2016</a> <b>WITH</b>	JAHELA BEGUM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR H I CHOUDHURY MD. GIASH UDDIN MR. M BURAGOHAIN	SC, SOCIAL WELFARE
58	<a href="#">WP(C)/1802/2016</a> <b>WITH</b>	BHANU BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR H I CHOUDHURY MD.GIASH UDDIN MS.M BURAGOHAIN	SC, SOCIAL WELFARE
59	<a href="#">WP(C)/1884/2016</a> <b>WITH</b>	MRS. BHARATI BORGHAIN GOGOI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR H I CHOUDHURY MS.M BURAGOHAIN MD.GIASH UDDIN	SC, SOCIAL WELFARE
60	<a href="#">WP(C)/3336/2018</a>	RANGILA DAIMARI AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. R DEVI MR. R GOSWAMI MS. P PATHAK MS. P KALITA MS. N BOROOAH	SC, BTC SC, HEALTH
61	<a href="#">WP(C)/314/2019</a> WITH OFFICE NOTE	HELMINA KHATUN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, HEALTH AND F W ASSTT.S.G.I.
62	<a href="#">WP(C)/846/2019</a>	CHAMPAK KUMAR BHAGAWATI AND 8 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MR. R SARMA	ASSTT.S.G.I. SC, HEALTH
63	<a href="#">WP(C)/4849/2019</a>	MOBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD SC, FINANCE
64	<a href="#">WP(C)/2950/2022</a>	SUB (B AND R) DIPAK CHAKRABARTY JC/E 380049A <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MR. K GOGOI ASSTT.S.G.I.

65	<a href="#">Review.Pet./136/2023</a> IN WP(C)/2092/2015 (D/O), FIXED	STATE OF ASSAM AND OTHERS <b>Versus</b> NAYANMONI HAZARIKA AND ORS	MR. D NATH SR. GA, ASSAM	
	<b>WITH</b>			
66	<a href="#">WP(C)/314/2021</a>	NAYANMONI HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM
67	<a href="#">WP(C)/1034/2023</a>	BHADRESWAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR G BHARADWAJ MR B DEORI	GA, ASSAM SC, GMC
68	<a href="#">WP(C)/1463/2023</a>	KHALIDA BEGUM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. K MOHAMMED	GA, ASSAM
		<b>HEARING</b>		
69	<a href="#">WP(C)/4004/2020</a> FIXED	DILIP KUMAR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024